

## ORISSA HIGH COURT

**FILING REPORT AS ON :13/03/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	D-ARBP/11665/2024	ARSS- SIPS (JV) VS UNION OF INDIA	SIDHANT DWIBEDI VS	// () //
2	D-BLAPL/7857/2024	SHAIKH SHAKIL VS STATE OF ODISHA	SUSANTA KUMAR NATH VS	//0 () //
3	D-BLAPL/7862/2024	BIJAY KUMAR KHATOI @ KUNDURA VS STATE OF ODISHA	SURYA NARAYAN MISHRA VS	GOP /249 /2023 () //
4	D-BLAPL/7868/2024	PREMANANDA SWAIN VS STATE OF ODISHA	S.S.RAY (2) VS	GANGAPUR (ASKA) /534 /2021 () //
5	D-BLAPL/7869/2024	JOHAN HASSA @ HOHAN HASSA VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	HARICHANDANPUR /143 /2022 () //
6	D-BLAPL/7871/2024	SUBASH MUNDA VS STATE OF ODISHA	DEBASIS MISHRA VS	KOIDA /114 /2022 () //
7	D-BLAPL/7874/2024	MURALI PRADHAN VS STATE OF ODISHA	SK. ZAFARULLA VS	MANAMUNDA /130 /2023 () //
8	D-BLAPL/7876/2024	BIRAT JAL VS STATE OF ODISHA	GAJENDRA KUMAR BAG VS	SAINITALA /7 /2019 () //
9	D-BLAPL/7877/2024	LAXMAN SETHI @ SETHY VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	NIMAKHANDI /327 /2023 () //
10	D-BLAPL/7879/2024	DHANURAM KACHIMA @ RAMA VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	K.SINGHPUR /127 /2023 () //
11	D-BLAPL/7880/2024	CHHABINDRA NAG VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	PUINTALA /206 /2023 () //

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12	D-BLAPL/7881/2024	SUJAY SARKAR VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	/ /0 0 //
13	D-BLAPL/7884/2024	MD. NADIM @ NADEEM @ HEERA VS STATE OF ODISHA	KULDEEP MOHANTY VS	CHHEND /75 /2020 0 //
14	D-BLAPL/7889/2024	GAYA PRASAD PATEL VS STATE OF ODISHA	GAJENDRA KUMAR BAG VS	TUSRA /209 /2022 0 //
15	D-BLAPL/7896/2024	MUKUNDA BAG VS STATE OF ODISHA	MAHES DAS VS	TITILAGARH /2 /2024 0 //
16	D-BLAPL/7898/2024	SAMANTA LUHA@ROHAN VS STATE OF ODISHA	MAHES DAS VS	TITILAGARH /405 /2022 0 //
17	D-BLAPL/7899/2024	NANDU GOPA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MUNIGUDA /106 /2023 0 //
18	D-BLAPL/7901/2024	RAJ NISHAD VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MUNIGUDA /106 /2023 0 //
19	D-BLAPL/7902/2024	KHITISH KUMAR PANDA VS STATE OF ODISHA	SAROJ BARIK VS	SAHADEV KHUNTA /22 /2024 0 //
20	D-BLAPL/7904/2024	ANANDA DIGAL VS STATE OF ODISHA	KARTIK CHANDRA TRIPATHY VS	/ /0 0 //
21	D-BLAPL/7908/2024	PRAMOD KUMAR SAHU VS STATE OF ODISHA	SATYABRATA PANDA VS	/ /0 0 //
22	D-BLAPL/7910/2024	CHAITANYA KANHAR VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	/ /0 0 //
23	D-BLAPL/7913/2024	BIREN PAIKRAY @ BIREN PALEI	PUSPAMITRA MOHAPATRA	JATNI P.S. /153 /2023

**ORISSA HIGH COURT**

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		VS	VS	()
24	D-BLAPL/7915/2024	STATE OF ODISHA SALAY TUDU	JUGALA KISHORE PANDA	// KHUNTA /296 /2023
		VS	VS	()
25	D-BLAPL/7917/2024	STATE OF ODISHA RUDRA PRATAP MOHANTY	BIJAYA KUMAR PARIDA (2)	// MADHUPATNA /159 /2023
		VS	VS	()
26	D-BLAPL/7919/2024	STATE OF ODISHA RABINDRA KUMAR JENA	NIKUNJA KUMAR ROUT	// JAGATPUR /99 /2013
		VS	VS	()
27	D-BLAPL/7921/2024	STATE OF ODISHA AJAYA SAHU	MANOJ KUMAR PANDA	// NAWAPARA /173 /2018
		VS	VS	()
28	D-BLAPL/7923/2024	STATE OF ODISHA UTTAM PRADHAN	DHANANJAYA NAYAK	// / /0
		VS	VS	()
29	D-BLAPL/7926/2024	STATE OF ODISHA PHUKUNA @ SUDHANSU @ HIMANSHU ROUT	SATYAPRAKASH DHAL	// ODAGAON /64 /2024
		VS	VS	()
30	D-BLAPL/7927/2024	STATE OF ODISHA SUSHANTA BIBHAR	GAJEENDRA KUMAR BAG	// / /
		VS	VS	()
31	D-BLAPL/7928/2024	STATE OF ODISHA PURNA KUDUKAKA	SOUBHAGYA KUMAR DASH	// GUDARI /27 /2023
		VS	VS	()
32	D-BLAPL/7929/2024	STATE OF ODISHA MANGLU DAKPASKA	SOUBHAGYA KUMAR DASH	// GUDARI /27 /2023
		VS	VS	()
33	D-BLAPL/7930/2024	STATE OF ODISHA RAJA KADRAKA	SOUBHAGYA KUMAR DASH	// GUDARI /27 /2023
		VS	VS	()
34	D-BLAPL/7931/2024	STATE OF ODISHA SHYAM MAMBLAKA	SOUBHAGYA KUMAR DASH	// GUDARI /27 /2023
		VS	VS	()

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35	D-BLAPL/7932/2024	STATE OF ODISHA AKASH BEHERA VS	JYOTIRMAYA SAHOO VS	// G.R.P.S.,BERHAMPUR /16 /2024 ()
36	D-BLAPL/7934/2024	STATE OF ODISHA SANJAY BHATRA VS	DIPTI RANJAN BHOKTA VS	// NANDAPUR /103 /2023 ()
37	D-BLAPL/7936/2024	STATE OF ODISHA HASIBUL SK. VS	SUDHANSU SEKHAR DASH VS	// / /0 ()
38	D-BLAPL/7942/2024	STATE OF ODISHA DURJAY KUMAR DAS VS	BASANTA KUMAR DAS VS	// BALASORE SADAR /62 /2024 ()
39	D-BLAPL/7943/2024	STATE OF ODISHA CHERU BEHERA @ ANIL KUMAR BEHERA VS	NILAKANTHA JUHARSINGH VS	// BALUGAON P.S. /151 /2022 ()
40	D-BLAPL/7944/2024	STATE OF ODISHA RABINDRA SAHOO @ MANGULI @ MANGULIA VS	BASANTA KUMAR DAS VS	// SALIPUR /331 /2023 ()
41	D-BLAPL/7947/2024	STATE OF ODISHA CHANDRA DALAI VS	AMULYA RATNA PANDA VS	// MACHHKUND /54 /2021 ()
42	D-BLAPL/7948/2024	STATE OF ODISHA MUNA MISHAL VS	AMULYA RATNA PANDA VS	// KOTOAGARH /162 /2023 ()
43	D-BLAPL/7952/2024	STATE OF ODISHA BISWAJIT TARAFDAR VS	PRANAB KUMAR DAS VS	// KALIMELA /119 /2023 ()
44	D-BLAPL/7957/2024	STATE OF ODISHA KRISHNA PRASAD GUPTA VS	ANIRUDHA DAS VS	// BIRMAHARAJPUR /133 /2021 ()
45	D-BLAPL/7959/2024	STATE OF ODISHA BIRANCHI @ BIJAY LOHAR VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// SECTOR-3 /15 /2024 () //

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46	D-BLAPL/7960/2024	RABINDRA MAHANKUDA VS STATE OF ODISHA	DEBASIS SARANGI VS	BADABAZAR /93 /2017 () //
47	D-BLAPL/7964/2024	CHANDRAKANT SUBASH PATIL VS STATE OF ODISHA	PVS NANAJI ACHARY VS	JEYPORE SADAR /100 /2021 () //
48	D-BLAPL/7969/2024	LITU DIGAL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	CHAKAPADA PS /20 /2024 () //
49	D-BLAPL/7970/2024	GUPTA BAGH VS STATE OF ODISHA	T.NARAYANA MURTY VS	KORAPUT TOWN /299 /2023 () //
50	D-BLAPL/7971/2024	SUMANTA KUMAR BHOI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	LAXMISAGAR P.S. /365 /2023 () //
51	D-BLAPL/7974/2024	MANOJ TANDI VS STATE OF ODISHA	BHARAT BHUSAN ROURTRAY VS	PADAMPUR /214 /2021 () //
52	D-BLAPL/7976/2024	AJIT BEHERA @ AJAY BEHERA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	BARIPADA TOWN /796 /2023 () //
53	D-BLAPL/7977/2024	TAKUL@SAMBHU MUKHI VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	BHANJPUR /47 /2024 () //
54	D-BLAPL/7981/2024	SANDEEP SINGH TEJI VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	NANDAPUR /75 /2020 () //
55	D-BLAPL/7984/2024	GAJADHARA @ KISHOR TARIA VS STATE OF ODISHA	MOHAN BAG VS	DEOGAON /212 /2023 () //
56	D-BLAPL/7985/2024	PADMA CHARAN SETHI @ KALIA VS STATE OF ODISHA	ASHOK DAS VS	BADABAZAR /168 /2023 () //
57	D-BLAPL/7986/2024	BIRENDRA KUMAR PANDA	SASHIBHUSAN DAS	JATNI P.S. /59 /2024

**ORISSA HIGH COURT**

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		VS	VS	()
58	D-BLAPL/7993/2024	STATE OF ODISHA SANTOSH DISHRI	SUJATA JENA	// GOCHHAPADA /152 /2023
		VS	VS	()
59	D-BLAPL/7995/2024	STATE OF ODISHA GULI @ SRIDHAR SAHOO	BIDESHI KUMAR GHADEI	// CHAULIAGANJA /13 /2024
		VS	VS	()
60	D-BLAPL/8003/2024	STATE OF ODISHA UPENDRA KUMAR SAHOO @ BULU	PRAVASH CHANDRA JENA	// BARAMBA /37 /2024
		VS	VS	()
61	D-BLAPL/8005/2024	STATE OF ODISHA JETTENDRA RANA @ JITENDRA RANA @ LAKHI RANA @ JEETENDRA RANA	SACHIDANANDA PADHEE	// SAINTALA /130 /2021
		VS	VS	()
62	D-BLAPL/8008/2024	STATE OF ODISHA GHANASHYAM GOUDA	PVS NANAJI ACHARY	// JEYPORE MAHILA /5 /2024
		VS	VS	()
63	D-BLAPL/8014/2024	STATE OF ODISHA SAUBHAGYA SATAPATHY	PUSPAMITRA MOHAPATRA	// MADHUPATNA /135 /2023
		VS	VS	()
64	D-BLAPL/8016/2024	STATE OF ODISHA BUNU @ SAROJ KUMAR SAHU	KHUSBU PANIGRAHI	// CHANDIPUR /138 /2023
		VS	VS	()
65	D-CMAPL/11538/2024	STATE OF ODISHA MEMBER,CO-OPERATIVE TRIBUNAL,ODISHA,BHUBANESWAR	ADV.	// ()
		VS	VS	()
66	D-CMAPL/11633/2024	KUSUMA MANJARI MOHANTY PRAMOD KUMAR PADIHARY	ADV.	// ()
		VS	VS	()
67	D-CMAPL/11653/2024	STATE OF ODISHA M/S. KALINGA CONCRETE PRODUCTS PRIVATE LTD., GANJAM	SUSANTA KUMAR BARAL	// ()
		VS	VS	()
68	D-CMAPL/11781/2024	UNION OF INDIA BAYAMAN PANDA	ADV.	// ()
		VS	VS	()

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69	D-CMP/11601/2024	STATE OF ODISHA ALMUL SADAM VS ELA RAGHUNATH	DEEPALI MAHAPATRA VS	// // 0
70	D-CMP/11613/2024	PRASANTA KUMAR DAS VS BICHITRANANDA DAS	J.P.CHOWDHURY VS	// // 0
71	D-CMP/11660/2024	TRILOCHAN MANGARAJ VS RASABIHARI PRADHAN	DAYANANDA MOHAPATRA VS	// // 0
72	D-CMP/11666/2024 CMP/227/2024	PRATIVA MANJARI DASH @ SARANGI VS ANIL KUMAR SARANGI	VS	// 2ND ADDL.CIVIL JUDGE(S.D.),BALASORE(Baleshw CS/0000097/2015
73	D-CMP/11753/2024	URMILA SAHOO VS KANDURI SAHOO	SOUMYA MISHRA VS	// 0 //
74	D-CONTC/11541/2024	SUKANTA CHANDRA MOHAPATRA VS ANU GARG, SECY., W.R. DEPT.	MANAS PATI VS	// 0 //
75	D-CONTC/11543/2024	SADANANDA NAYAK VS SUBHANKAR MOHAPATRA, COLLECTOR AND D.M., JAJPUR	ADV. VS	// 0 //
76	D-CONTC/11546/2024	MANAS RANJAN JENA VS BHAKTA RANJAN MOHANTY, ENGINR. IN CHIEF, WATER RESOURCES DEPT.	ADV. VS	// 0 //
77	D-CONTC/11550/2024	ABADHUTA BARIK VS ARUN KUMAR SARANGI, I.P.S.	ADV. VS	// 0 //
78	D-CONTC/11554/2024	PITAMBAR NAYAK VS ANU GARG, I.A.S.	ADV. VS	// 0 //
79	D-CONTC/11557/2024	PRADEEP NAIK VS ANU GARG, I.A.S.	ADV. VS	// 0 //

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80	D-CONTC/11561/2024	SHISHIR KUMAR DAS VS ANU GARG, I.A.S.	ADV. VS	// 0 //
81	D-CONTC/11564/2024	SUSANTA KANHAR VS ANU GARG, I.A.S.	ADV. VS	// 0 //
82	D-CONTC/11566/2024	HALU MALLICK VS ANU GARG, I.A.S.	ADV. VS	// 0 //
83	D-CONTC/11591/2024	KAMALA KANTA NAYAK VS ASWATHY S., SECY., TO GOVT., S AND ME DEPT.	SUSHANTA KUMAR MISHRA VS	// 0 //
84	D-CONTC/11606/2024	SANJAYA KUMAR MAHANTY VS ER. SURENDRA KUMAR BEHERA, ADDL. CHIEF ENGINEER, RWSS CIRCLE, BBSR	ADV. VS	// 0 //
85	D-CONTC/11615/2024	BRUNDABAN PANDA VS MANAS RANJAN TRIPATHY, O.A.S.	ADV. VS	// 0 //
86	D-CONTC/11617/2024	NIRMANI ENGINEERS AND CONSTRUCTIONS PVT.LTD. VS SAROJ KUMAR PANDA, TAHASILDAR, BALIANTA, KHURDA	ADV. VS	// 0 //
87	D-CONTC/11621/2024	MANOJ KUMAR PARIDA VS SUSANTA KUMAR DASH, I.A.S.	SUSANTA SEKHAR MOHAPATRA VS	// 0 //
88	D-CONTC/11625/2024	PRIYADARSHI ASHOK MOHAN JENA VS SANJAY KUMAR SINGH, I.A.S.	ADV. VS	// 0 //
89	D-CONTC/11627/2024	ASHOK KUMAR DASH MOHAPATRA VS SUSANTA KUMAR DAS	ADV. VS	// 0 //
90	D-CONTC/11628/2024	PRASANTA KUMAR MISHRA VS SANJAY KUMAR SINGH, I.A.S.	ADV. VS	// 0 //
91	D-CONTC/11630/2024	SUBHALAXMI SAMANATARY	RABI NARAYAN BEHERA	//



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		VS	VS	0
92	D-CONTC/11631/2024	RIZWANA KABAB, E.O., KHURDA MUNICIPALITY SUNIL KUMAR MOHANTA	ADV.	//
		VS	VS	0
93	D-CONTC/11634/2024	SATYABRATA SAHOO, ADDL. CHIEF SECY., FOREST, ENVIORNMENT AND CLIMATE CHANGE DEPT. BHARATI PATTNAIK	ADV.	//
		VS	VS	0
94	D-CONTC/11636/2024	ASWATHY S., I.A.S. D.N.ADHKARI	ADV.	//
		VS	VS	0
95	D-CONTC/11640/2024	MANOJ SHARMA TANKADHAR MEHER	JYOTSNARANI RATH	//
		VS	VS	0
96	D-CONTC/11649/2024	SANJEEB KUMAR MOHANTY, CHIEF ENGINEER 1, RWS AND S, BBSR TAPAN KUMAR DAS	TANMAY MISHRA	//
		VS	VS	0
97	D-CONTC/11655/2024	SANJAY KUMAR SINGH, PRINCIPAL SECY., RURAL DEVLOPMENT DEPT. DEBASISH BESHRA	ADV.	//
		VS	VS	0
98	D-CONTC/11677/2024	BISHNU PRASAD MISHRA, SECY., OSSC RATNAKAR BAL	SATYA NARAYAN MISHRA 4	//
		VS	VS	0
99	D-CONTC/11700/2024	SAUBHAGYA RANJAN PANDA, TAHASILDAR, BASUDEVPUR, BHADRAK ARABINDA PADHI	ADV.	//
		VS	VS	0
100	D-CONTC/11708/2024	PRASANNA KUMAR SAMANTRAY, TAHASILDAR, KANTAPADA, CUTTACK RABINARAYAN SETHY	PABITRA KUMAR BEHERA	//
		VS	VS	0
101	D-CONTC/11710/2024	S.K.LOHANI, I.A.S. MANASI DASH	ADV.	//
		VS	VS	0
102	D-CONTC/11717/2024	VISHAL KUMAR DEV, I.A.S. MANASI DASH	ADV.	//
		VS	VS	0

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103	D-CONTC/11724/2024	SHALINI PANDIT, I.A.S. RAMAKANTA NAYAK VS	ADV. VS	// // 0
104	D-CONTC/11734/2024	ASWATHY S., I.A.S. KISHORE CH.PANDA VS	DILLIP KUMAR MOHAPATRA VS	// // 0
105	D-CONTC/11742/2024	DR. SANTOSH KUMAR PATRA, DIST. MISSION DIR. CUM CDMO,BHADRAK BRAJA KISHORE BARIK VS	ADV. VS	// // 0
106	D-CONTC/11747/2024	RANJAN KUMAR PANDA, MAHAKALAPARA SANJAY KUMAR BRAHMA VS	ADV. VS	// // 0
107	D-CONTC/11749/2024	SATYABRATA SAHU KISHOR KUMAR ROUT VS	ADV. VS	// // 0
108	D-CONTC/11754/2024	SATYABRATA SAHU, IAS JYOTSHNARANI MISHRA VS	ADV. VS	// // 0
109	D-CONTC/11760/2024	PUSPANJALI PANDA, TAHASILDAR, BALANGIR ANANTA KUMAR ROUT VS	ADV. VS	// // 0
110	D-CONTC/11763/2024	ASWINI KUMAR BHUYAN, TAHASILDAR, CHANDBALI RASMI RANJAN DAS VS	ADV. VS	// // 0
111	D-CONTC/11771/2024	ARAVIND AGRAWAL, IAS LAXMI NARAYAN PARIDA VS	ADV. VS	// // 0
112	D-CONTC/11776/2024	COLLECTOR, CUTTACK BIGHNESWAR SATAPATHY VS	ADV. VS	// // 0
113	D-CONTC/11783/2024	RAJESH PRABHAKAR PATIL, IAS JUDHISTIRA DAS VS	ADV. VS	// // 0
		BIJAY KUMAR DAS, IAS		//

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114	D-CONTC/11784/2024	SURENDRA SILLA VS RUPAROSHAN SAHOO, COMMNR., CUM SECY., SC AND ST DEVELOPMENT DEPT.	ADV VS	// 0
115	D-CONTC/11786/2024	SIBA PRASAD DASH VS DR. AUROBINDO BEHERA, I.A.S.	ADV. VS	// 0
116	D-CONTC/11788/2024	ABHAYA KUMAR DAS VS NIRANJAN BEHERA, O.E.S.	PRAFULLA KUMAR MOHAPATRA VS	// 0
117	D-CONTC/11790/2024	BEDABRAHMA DAS VS JYOTIPRAKASH MISHRA, I.A.S.	ADV. VS	// 0
118	D-CONTC/11794/2024	JAGMOHAN SAHANI VS ARUN KUMAR SARANGI, IPS	ADV. VS	// 0
119	D-CRLA/7933/2024	TUDU NANDA @ AJU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	SARANAKUL /115 /2020 0 //
120	D-CRLA/8001/2024	ASIT KUMAR BARIK @ SILU VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	PURUNAKATAK /101 /2022 0 //
121	D-CRLA/8004/2024	SANJAY BINDHANI VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	BARIPADA TOWN /661 /2023 0 //
122	D-CRLA/8007/2024	SUSANTA BEHERA VS STATE OF ODISHA	TAPAS KUMAR ACHARYA VS	SHERAGADA /50 /2010 0 //
123	D-CRLMC/7861/2024	AMRITA PRIYADARSINI PATRA VS STATE OF ODISHA	ARUN KUMAR MISHRA VS	S.P.(CID-CRL),CUTTACK /6 /2018 0 //
124	D-CRLMC/7866/2024	RAJENDRA PRADHAN VS STATE OF ODISHA	MANAS KUMAR CHAND VS	SAMBALPUR TOWN /55 /2012 0 //
125	D-CRLMC/7882/2024	SUNAPUA@DEBASIS MALLICK	SURYAKANTA DWIBEDI	DARINGBADI /4 /2016

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		VS	VS	()
126	D-CRLMC/7895/2024	STATE OF ODISHA RAJESH KUMAR BEHERA	PRANAYA KUMAR DASH	// CHAMPUA /96 /2024
		VS	VS	()
127	D-CRLMC/7909/2024	STATE OF ODISHA MANASA JENA	MAHES DAS	// KABISURYANAGAR /190 /2019
		VS	VS	()
128	D-CRLMC/7918/2024	STATE OF ODISHA GOPAL BEHERA@MUNDA	BISWARANJAN DALAI	// NARASINGHPUR /2 /2001
		VS	VS	()
129	D-CRLMC/7945/2024 CRLMC/787/2024	STATE OF ODISHA ASWINI KUMAR MAHAPATRA	AMITABH PRADHAN	// BURLA /292 /2018
		VS	VS	()
130	D-CRLMC/7949/2024	STATE OF ODISHA PADMA CHARAN PRADHAN@PAGAL	AKSHAYA KUMAR SAHOO	// J.M.F.C.,SAMBALPUR(Sambalpur)
		VS	VS	()
131	D-CRLMC/7954/2024	STATE OF ODISHA SAI ASHIRBAD TRADING PRIVATE LTD.	AKSHAYA KUMAR SAHOO	// CHANDAPUR /114 /2022
		VS	VS	()
132	D-CRLMC/7965/2024	STATE OF ODISHA KAMINA SAMAL	SAKTIDHARA MISHRA	// / /0
		VS	VS	()
133	D-CRLMC/7968/2024	STATE OF ODISHA AMAR KUMAR DAS	GAGAN BIHARI SINGH	// MARINE PS AT JAMBO /20 /2024
		VS	VS	()
134	D-CRLMC/7973/2024	STATE OF ODISHA SAROJ KUMAR TARASIA	DEEPAK KU SAHOO	// / /0
		VS	VS	()
135	D-CRLMC/7975/2024	STATE OF ODISHA MILAN KUMAR DEBNATH	RABI NARAYAN MOHANTY	// MANCHESWAR P.S. /43 /2014
		VS	VS	()
136	D-CRLMC/7978/2024	STATE OF ODISHA DIPTIMOYEE NAYAK	DEEPAK KUMAR SAHOO	// MARINE PS AT JAMBO /19 /2024
		VS	VS	()
		VS	JAGAMOHAN PATTANAIAK	// CUTTACK VIGILANCE /7 /2021
		VS	VS	()

## ORISSA HIGH COURT

**FILING REPORT AS ON :13/03/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	D-CRLMC/7982/2024	STATE OF ODISHA DEEPAK KUMAR BHOI @ KUNA VS	BASUDEV PUJARI VS	// BIRIDI PS /221 /2023 ()
138	D-CRLMC/7983/2024	STATE OF ODISHA BHARATI PATRA VS	KISHORE KUMAR MISHRA VS	// KEONJHAR TOWN /149 /2024 ()
139	D-CRLMC/7987/2024	STATE OF ODISHA MUNA @ DASARATHA SAHOO VS	RAMANI KANTA PATTANAIAK VS	// DHARMASALA /4 /2015 ()
140	D-CRLMC/7990/2024	STATE OF ODISHA KRUSHNA CHANDRA SAHU VS	SATYABRATA MOHANTY VS	// / /0 ()
141	D-CRLMC/7994/2024	STATE OF ODISHA JNANARANJAN DASH VS	RAKESH KUMAR SARANGI VS	// / /0 ()
142	D-CRLMC/7996/2024	STATE OF ODISHA PRASANTA KUMAR SWAIN VS	LALITENDU MISHRA VS	// BALIANTA P.S. /85 /2023 ()
143	D-CRLMC/7997/2024	STATE OF ODISHA KABITA DALAI VS	SAKTIDHARA MISHRA VS	// PIRAHAT P.S /98 /2021 ()
144	D-CRLMC/8000/2024	STATE OF ODISHA GAURANGA SAHOO VS	LALIT KUMAR MAHARANA VS	// / /0 ()
145	D-CRLMC/8010/2024	STATE OF ODISHA SUJATA SAMANTARAY VS	SUJIT KUMAR SAHU VS	// MAHILA P.S.(BBSR) /21 /2024 ()
146	D-CRLMP/7865/2024	STATE OF ODISHA ABHISEK KHANDAL VS	RAMDAS ACHARY VS	// / /0 ()
147	D-CRLMP/7872/2024	STATE OF ODISHA RAJESH KUMAR SENAPATI VS STATE OF ODISHA	ARIJEET MISHRA VS	// / /0 () //

**ORISSA HIGH COURT****FILING REPORT AS ON :13/03/2024**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
148	D-CRLMP/7888/2024	SATYA MOHAN SAHOO VS STATE OF ODISHA	GAYATRI PATRA VS	/ / 0 0 //
149	D-CRLMP/7906/2024	PRADIPTA KUMAR SUNDARA @ SUNDARAY VS STATE OF ODISHA	PRAHALLAD SAHU VS	/ / 0 0 //
150	D-CRLMP/7907/2024	PRIYANKA PRIYADARSINI SAHOO VS STATE OF ODISHA	ABHIMANYU PARIDA VS	/ / 0 0 //
151	D-CRLMP/7914/2024	RAJENDRA BEHERA VS STATE OF ODISHA	PRATAP KUMAR MOHANTY VS	/ / 0 0 //
152	D-CRLMP/7941/2024	PAYAL KUMARI TRIPATHY VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	/ / 0 0 //
153	D-CRLMP/7961/2024	DURYADHAN GOUDA VS COLLECTOR, NABARANGPUR	TUKUNA KUMAR MISHRA VS	/ / 0 0 //
154	D-CRLMP/7989/2024	DURGA GHADEI VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ / 0 0 //
155	D-CRLMP/7991/2024	TAPAS KUMAR SAHOO VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ / 0 0 //
156	D-CRLMP/7992/2024	SUVASHREE JENA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ / 0 0 //
157	D-CRLREV/7873/2024	SWAROOP KUMAR SAHOO VS SUCHETA SAHOO	PRADIPTA VARMA VS	/ / 0 0 //
158	D-CRLREV/7878/2024	BRANCHI NARAYAN SAHU VS ARCHANA PANIGRAHI	JITENDRA SAMANTARAY VS	/ / 0 0 //
159	D-CRLREV/7886/2024	SUSHANTA @ SUSANTA KUMAR ROUT	BIKRAM KESHARI BAL	/ / 0

## ORISSA HIGH COURT

**FILING REPORT AS ON :13/03/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
160	D-CRLREV/7897/2024	PRASANT KUMAR PRADHAN	BIKRAM KESHARI BAL	//0
		VS	VS	0
		KALYANI TRIPATHY		//
161	D-CRLREV/7903/2024	URMILA PRADHAN	BIKRAM KESHARI BAL	//0
		VS	VS	0
		KALYANI TRIPATHY		//
162	D-CRP/11758/2024	SUCHITRA ROUSTRAY	SHIB SHANKAR MOHANTY	//
		VS	VS	0
		AVINASH SAMANTRAY		//
163	D-FAO/11598/2024	GIRISH CHANDRA SETHI	MAHITOSH SINHA	//
		VS	VS	0
		G.M, M.C.L., HINGULS		//
164	D-FAO/11739/2024	SBI GENERAL INSURANCE CO.LTD.	SOMNATH ROY	//
		VS	VS	0
		SASMITA SINGH		//
165	D-FAO/11774/2024	MANAGER CLAIMS, M/S. ICICI LOMBARD GENERAL INSURANCE COMPANY LTD.	G.P.DUTTA	//
		VS	VS	0
		RABINARAYAN DAS		//
166	D-MACA/11751/2024	SR. D.M., M/S. ORIENTAL INSURANCE CO.LTD.	RIMJHIMBALA PATI	//
		VS	VS	0
		AKASH KUMAR SWAIN		//
167	D-MACA/11778/2024	ICICI LOMBARD GENERAL INSURANCE CO. L.T.D.	G.P.DUTTA	//
		VS	VS	0
		MANI HANSDAH		//
168	D-MACA/11785/2024	NATIONAL INSURANCE CO. L.T.D.	NIBEDITA MOHANTY	//
		VS	VS	0
		SWADEI NEGI		//
169	D-MATA/11704/2024	RINA BISWAS	SURYAKANTA DWIBEDI	//
		VS	VS	0
		JAYANTA KUMAR MISTRY		//
170	D-MATA/11731/2024	ARPITA MISHRA	DR. NIRANJAN SWAIN	//
		VS	VS	0

## ORISSA HIGH COURT

**FILING REPORT AS ON :13/03/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	D-RPFAM/11764/2024	SHIVA SUNDER MISHRA SAYEED BEGUM VS S.K.SARIF	KUMAR PRAJWAL VS	// // 0 //
172	D-RPFAM/11769/2024	DEBADUTTA MOHANTY VS JYOTIREKHA PRIYADARSHINI	DEVI PRASAD DASH VS	// 0 //
173	D-RSA/11635/2024	GANESHRAM PATEL VS NALINI PATEL	AKSHAYA KUMAR SAHOO VS	// 0 //
174	D-RSA/11645/2024	BATAKRUSHNA SAHOO VS CHAITANYA SAHOO	KALPATARU MISHRA VS	// 0 //
175	D-RSA/11713/2024	ISHWAR PRASAD THAKUR VS BIJAYA KUMAR PANIGRAHI	BUDHIRAM DAS VS	// 0 //
176	D-RVWPET/11706/2024	KISHORI KUDEI VS CHANCHALA KUDEI	BUDHIRAM DAS VS	// 0 //
177	D-SAO/11718/2024	SAPURA JANI@MAJHI VS TIKESWAR JANI	BUDHIRAM DAS VS	// 0 //
178	D-TRP(C)/11603/2024	SWARNA PRAVA LENKA VS BISWAJIT PARIDA	DEBASISH SAMAL VS	// 0 //
179	D-TRPCRL/7972/2024	BIDYADHAR SAHU @ SAHOO VS RASHMI RANJAN MOHANTY	PRIYA RANJAN SINGH VS	//0 0 //
180	D-WA/11525/2024	DILLIP KUMAR SAMANTARAY VS STATE OF ODISHA	SANKAR PRASAD PANI VS	// 0 //
181	D-WA/11529/2024	STATE OF ODISHA VS CHATURBHUJA PRADHAN	DEBASIS MOHAPATRA, A.S.C. VS	// 0 //



# ORISSA HIGH COURT

FILING REPORT AS ON :13/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	D-WA/11531/2024	SUCHITRA ROUL @ BEHERA VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY (2) VS	// 0 //
183	D-WA/11535/2024	STATE OF ODISHA VS DINABANDHU MOHAKUR	BIPLAB MOHANTY,A.G.A VS	// 0 //
184	D-WA/11544/2024	STATE OF ODISHA VS BALARAM ROUT	DEBASIS MOHAPATRA, A.S.C. VS	// 0 //
185	D-WA/11548/2024	STATE OF ODISHA VS LOKANATH SAHOO	BIPLAB MOHANTY,A.G.A VS	// 0 //
186	D-WA/11558/2024	STATE OF ODISHA VS BIJAY LAXMI SWAIN	BIPLAB MOHANTY,A.G.A VS	// 0 //
187	D-WA/11559/2024	STATE OF ODISHA VS KHRABDHI JUAD	H.M.DHAL, A.G.A. VS	// 0 //
188	D-WA/11574/2024	STATE OF ODISHA VS NITYA NANDA NAIK	BIPLAB MOHANTY, A.G.A. VS	// 0 //
189	D-WA/11597/2024	STATE OF ODISHA VS KESHAB CHANDRA NATH	BIPLAB MOHANTY,A.G.A VS	// 0 //
190	D-WA/11599/2024	STATE OF ODISHA VS SATYANANDA PADHAN	DEBASIS MOHAPATRA, A.S.C. VS	// 0 //
191	D-WA/11608/2024	STATE OF ODISHA VS KESHAB CHANDRA NAYAK	BIPLAB MOHANTY,A.G.A VS	// 0 //
192	D-WA/11618/2024	STATE OF ODISHA VS SARAT KUMAR SAHOO	BIPLAB MOHANTY, A.G.A. VS	// 0 //
193	D-WA/11620/2024	STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	//

## ORISSA HIGH COURT

**FILING REPORT AS ON :13/03/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
194	D-WA/11624/2024	JOGENDRA RATH STATE OF ODISHA	DEBASIS MOHAPATRA,A.S.C	//
		VS	VS	0
195	D-WA/11639/2024	MANTU KUMAR SASMAL STATE OF ODISHA	DEBASIS MOHAPATRA,A.S.C	//
		VS	VS	0
196	D-WA/11648/2024	SURENDRA KUMAR NATH STATE OF ODISHA	DEBASIS MOHAPATRA,A.S.C	//
		VS	VS	0
197	D-WA/11650/2024	BHAGIRATH PRADHAN STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	//
		VS	VS	0
198	D-WA/11651/2024	M.V. RAJESWARI RAJKISHORE BARIK	PRADEEP KUMAR KHUNTIA	//
		VS	VS	0
199	D-WA/11687/2024	STATE OF ODISHA CHINMAYA BHOI	SUKANTA KUMAR NAYAK (2)	//
		VS	VS	0
200	D-WA/11712/2024	STATE OF ODISHA STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	//
		VS	VS	0
201	D-WA/11727/2024	RATNAKAR BISWAL STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	//
		VS	VS	0
202	D-WA/11766/2024	RANJAN KUMAR SAHU PRAFULLA KUMAR NAYAK	SATYANARAYAN MISHRA	//
		VS	VS	0
203	D-WA/11767/2024	STATE OF ODISHA STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	//
		VS	VS	0
204	D-WA/11773/2024	GIRISH CHANDRA MAHAKUL STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	//
		VS	VS	0

## ORISSA HIGH COURT

**FILING REPORT AS ON :13/03/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	D-WA/11789/2024	SATRUGHNA GIRI STATE OF ODISHA VS KEDAR NATH PANDA	SANGRAM JENA,A.G.A VS	// // 0 //
206	D-WA/11792/2024	STATE OF ODISHA VS NIROD CHANDRA MOHANTA	DEBASIS MOHAPATRA, A.S.C. VS	// 0 //
207	D-WP(C)/11519/2024 WP(C)/6092/2024	M/S. JAGAT JANANI SERVICES PVT. LTD., KEONJHAR VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //
208	D-WP(C)/11520/2024 WP(C)/6094/2024	M/S. JAGAT JANANI SERVICES PVT. LTD., KEONJHAR VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //
209	D-WP(C)/11521/2024	AMRITA KUMARI VS STATE BANK OF INDIA	SOUMYAJYOTI BISWAL VS	// 0 //
210	D-WP(C)/11522/2024	GOBINDA CHANDRA PRADHAN VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
211	D-WP(C)/11523/2024	RAMAKANTA SAHOO VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
212	D-WP(C)/11524/2024	RAMAKANTA BEHERA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
213	D-WP(C)/11526/2024	BIRENDRA KUMAR PATI VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
214	D-WP(C)/11527/2024	BHAGABAN BARIK VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
215	D-WP(C)/11528/2024	JHANTU KUMAR SINGH VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //

# ORISSA HIGH COURT

FILING REPORT AS ON :13/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	D-WP(C)/11530/2024	PRAVATI NAYAK VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
217	D-WP(C)/11532/2024	JIBAN KRUSHNA GIRI VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
218	D-WP(C)/11533/2024	RATNAKAR PADHI VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
219	D-WP(C)/11534/2024	UMAKANTA BEHERA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
220	D-WP(C)/11536/2024	BALISTHA MAHAKURA VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	// 0 //
221	D-WP(C)/11537/2024	RAMAKANTA MOHANTY VS UTKAL UNIVERSITY, BBSR	BIKRAM PRATAP DAS VS	// 0 //
222	D-WP(C)/11539/2024	HADIBANDHU BEHERA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// 0 //
223	D-WP(C)/11540/2024	PADMANAV BARIK VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// 0 //
224	D-WP(C)/11542/2024	DEBARCHANA JENA VS UNION OF INDIA	GOPABANDHU MISRA VS	// 0 //
225	D-WP(C)/11545/2024	NIRAKAR ROUT VS STATE OF ODISHA	CHITTA RANJAN PATNAIK VS	// 0 //
226	D-WP(C)/11547/2024	A APPA RAO VS STATE OF ODISHA	OMKAR DEVDAS VS	// 0 //
227	D-WP(C)/11549/2024	HARIHAR MAHALA	BIBEKA NANDA BHUYAN	//

**ORISSA HIGH COURT****FILING REPORT AS ON :13/03/2024**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
		VS	VS	0
228	D-WP(C)/11551/2024	COLLECTOR, CUTTACK M/S SRI DURGA CABLES PVT. LTD., CUTTACK	EKTA AGARWAL	//
		VS	VS	0
229	D-WP(C)/11552/2024	STATE OF ODISHA BHAGABAN SAHU	RAJJEET RAY	//
		VS	VS	0
230	D-WP(C)/11553/2024	STATE OF ODISHA DIBAKAR NAIK	AJIT KUMAR TRIPATHY	//
		VS	VS	0
231	D-WP(C)/11555/2024	STATE OF ODISHA NILA NAIK	AJIT KUMAR TRIPATHY	//
		VS	VS	0
232	D-WP(C)/11556/2024	STATE OF ODISHA AMULYA PANIGRAHI	BEDA PRAKASH PANDA	//
		VS	VS	0
233	D-WP(C)/11560/2024	STATE OF ODISHA RAJESH NAIK	AJIT KUMAR TRIPATHY	//
		VS	VS	0
234	D-WP(C)/11562/2024	STATE OF ODISHA DR. SASMITABALA GOCHHAYAT	RAMA KRISHNA BISOI	//
		VS	VS	0
235	D-WP(C)/11563/2024	STATE OF ODISHA PURUSHOTTAM BEHERA	PRABIR KUMAR RAY	//
		VS	VS	0
236	D-WP(C)/11565/2024	STATE OF ODISHA PRAFULLA KUMAR PANDA	DURGESH NARAYAN RATH	//
		VS	VS	0
237	D-WP(C)/11567/2024	STATE OF ODISHA MINI NAYAK	RABINDRA KUMAR SAHOO	//
		VS	VS	0
238	D-WP(C)/11568/2024	STATE OF ODISHA RAMA CHANDRA SAHU	RUBLIN NAYAK	//
		VS	VS	0

**ORISSA HIGH COURT**

**FILING REPORT AS ON :13/03/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	D-WP(C)/11569/2024	STATE OF ODISHA PRASANTA KUMAR MOHAPATRA VS	KUNAL KUMAR SWAIN VS	// // 0
240	D-WP(C)/11570/2024	STATE OF ODISHA MUKUT LAKRA VS	ANUGRAHA NARAYAN SAMANTRAY VS	// // 0
241	D-WP(C)/11571/2024	STATE OF ODISHA KSHIRABDHI TANAYA SAHOO VS	RABI NARAYAN BEHERA VS	// // 0
242	D-WP(C)/11572/2024	STATE OF ODISHA THE MANAGEMENT OF SAMBALPURI BASTRALAYA HANDLOOM CO OPERATIVE SOCIETY VS	SCANDONATE, BHISGARH VS	// // 0
243	D-WP(C)/11573/2024	LAL BIHARI RAHT SANOTSH KUMAR SAHU VS	TUKUNA KUMAR MISHRA VS	// // 0
244	D-WP(C)/11575/2024	SUBHAM KUMAR SAHU SMRUTI RANJAN MOHANTY @ SMRUTI RANJ MOHANTY VS	MANMAYA KUMAR DASH VS	// // 0
245	D-WP(C)/11576/2024	STATE OF ODISHA DR. BIBHUTI BHUSAN DAS VS	RUDRA NARAYAN PARIJA VS	// // 0
246	D-WP(C)/11577/2024	STATE OF ODISHA SUMATI MOHANTY VS	SAMEER KUMAR DAS VS	// // 0
247	D-WP(C)/11578/2024	STATE OF ODISHA B. DEBARAJ PATRO VS	BIJAYA KUMAR BEHERA I VS	// // 0
248	D-WP(C)/11579/2024	STATE OF ODISHA KANAK NAHAK VS	KODANDA KUMAR BHUYAN VS	// // 0
249	D-WP(C)/11580/2024	GENERAL MANAGER, CHHATISGARH SANDEEP KUMAR RAY VS	RAJESWAR HOTA VS	// // 0
		NIHARAIIKA RAY @ MOHANTY		//

**ORISSA HIGH COURT****FILING REPORT AS ON :13/03/2024**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
250	D-WP(C)/11581/2024	DHANURDHAR CHAMPATIRAY VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
251	D-WP(C)/11582/2024	M/S. SHIVAM CONDEV PVT. LTD., BBSR VS THE PRINCIPAL COMMISSIONER COMMERCIAL TAX AND GST, CUTTACK	ANUP NARAYAN MOHANTY VS	// 0 //
252	D-WP(C)/11583/2024	M/S. GOPALPUR PORTS LTD. GANJAM VS CHIEF COMMNR. OF CT AND GST, CUTTACK	RAMESH CHANDRA JENA VS	// 0 //
253	D-WP(C)/11584/2024	SMRUTI RANJAN BEHERA VS ODISHA SMALL INDUSTRIES CORPORATION LTD., CUTTACK	SASWATI MOHAPATRA VS	// 0 //
254	D-WP(C)/11585/2024	SANJAY KUMAR SETHY VS AUTHORISED OFFICER, AXIS BANK LTD, KHURDA	ARIJEET MISHRA VS	// 0 //
255	D-WP(C)/11586/2024	SUBRAT KUMAR MALLIK VS STATE OF ODISHA	SUBHADUTTA ROURTRAY VS	// 0 //
256	D-WP(C)/11587/2024	PRADYUMNA KUMAR DAS VS ODISHA SMALL INDUSTRIES CORPORATION LTD., CUTTACK	SASWATI MOHAPATRA VS	// 0 //
257	D-WP(C)/11588/2024	BALAKRUSHNA BHOI VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
258	D-WP(C)/11589/2024	FOCAL HUB, CUTTACK VS STATE OF ODISHA	KAMAL BEHARI PANDA VS	// 0 //
259	D-WP(C)/11590/2024	SRIKANTA RATH VS ODISHA SMALL INDUSTRIES CORPORATION LTD., CUTTACK	SASWATI MOHAPATRA VS	// 0 //
260	D-WP(C)/11592/2024	DR. SOMANATH SETHI VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// 0 //
261	D-WP(C)/11593/2024	KARUNAKAR MOHANTY	SUJATA JENA	//

**ORISSA HIGH COURT****FILING REPORT AS ON :13/03/2024**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
		VS	VS	0
262	D-WP(C)/11594/2024	SUBHASINI PATRA CHITTARANJAN SAHOO	PRAHALLAD SAHU	//
		VS	VS	0
263	D-WP(C)/11595/2024	STATE OF ODISHA ASHISH KUMAR CHOUDHURY	SASWATI MOHAPATRA	//
		VS	VS	0
264	D-WP(C)/11596/2024	ODISHA SMALL INDUSTRIES CORPORATION LTD., CUTTACK LALIE SHAW	ANUP NARAYAN MOHANTY	//
		VS	VS	0
265	D-WP(C)/11600/2024	COMMN. CT AND GST, CUTTACK BASUDEV BHATTA	BIBHUTI BHUSAN CHOUDHURY	//
		VS	VS	0
266	D-WP(C)/11602/2024	STATE OF ODISHA SUSANTA KUMAR SAHOO	BANSHIDHAR SATAPATHY	//
		VS	VS	0
267	D-WP(C)/11604/2024	STATE OF ODISHA SANJUKTA PATI	AMIYA KUMAR MOHANTY	//
		VS	VS	0
268	D-WP(C)/11605/2024	STATE OF ODISHA PANU JENA	SURAJ MOHANTY	//
		VS	VS	0
269	D-WP(C)/11607/2024	STATE OF ODISHA TRINATH BARIK	PRASANTA KUMAR MISHRA	//
		VS	VS	0
270	D-WP(C)/11609/2024	STATE OF ODISHA DURGAMADHAB PATNAYAK	LALATENDU SAMAL	//
		VS	VS	0
271	D-WP(C)/11610/2024	PRINCIPAL SECY, GOVT OF ODISHA DR. SURESH CHANDRA KAR	RAJIV KUMAR MAHANTA	//
		VS	VS	0
272	D-WP(C)/11611/2024	STATE OF ODISHA M/S SHARMA BRICKS, SUNDARGARH	BISWARANJAN DALAI	//
		VS	VS	0



**ORISSA HIGH COURT**

**FILING REPORT AS ON :13/03/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	D-WP(C)/11612/2024	CHIEF MANAGER AND AUTHORIZED OFFICER UCO BANK, SUNDARGARH UNITED INDIA INSURANCE CO. LTD., KHURDA VS SURYO UDYOG LTD., KHURDA	RAMESH CHANDRA SAHOO 1 VS	// // 0 //
274	D-WP(C)/11614/2024	CHANDRAKALA BEJ VS UNION OF INDIA	DIGAMBAR SETHI VS	// 0 //
275	D-WP(C)/11616/2024	SITARAM BARIK VS UNION OF INDIA	PRABODHA CHANDRA NAYAK VS	// 0 //
276	D-WP(C)/11619/2024	M/S SAHOO FOODS AND BEVERAGE, SUNDARGARH VS NATIONAL INSTITUTE OF TECHNOLOGY, ROURKELA	MADHABLAL AGARWAL VS	// 0 //
277	D-WP(C)/11622/2024	HAJARI MUDULI VS STATE OF ODISHA	BANABIHARI RAY VS	// 0 //
278	D-WP(C)/11623/2024	HRUDANANDA JENA VS STATE OF ODISHA	SUBHADUTTA ROURTRAY VS	// 0 //
279	D-WP(C)/11626/2024	RAMESH CHANDRA BHOI VS COMMNR. CUM SECY. REVENUE DEPT. BBSR	PRAMOD KUMAR ROUT VS	// 0 //
280	D-WP(C)/11629/2024	DEBENDRANATH PAIK VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //
281	D-WP(C)/11632/2024	SWASTIK TANTY @SWASTIK KUMAR TANTY VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //
282	D-WP(C)/11637/2024	M/S. SAMBALPURI BASTRALAYA HANDLOOM WEAVERS CO OPERTIVE SOCITY LTDN, KHURDA VS THE REGIONAL DIRECTOR, EMPLOYEES STSTE INSURANCE CORPORATION, REGIONAL OFFICE, KHURDA	KISHORE MISHRA VS	// 0 //
283	D-WP(C)/11638/2024	SUNIL KUMAR DEBATA VS UNION OF INDIA	ANUP KUMAR BOSE VS	// 0 //

## ORISSA HIGH COURT

**FILING REPORT AS ON :13/03/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	D-WP(C)/11641/2024	PANCHANAN NAYAK VS STATE OF ODISHA	HIMANSHU SEKHAR PANDA VS	// 0 //
285	D-WP(C)/11642/2024	MINI BHOI VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //
286	D-WP(C)/11643/2024	BHARAT CHANDRA DASBABU VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
287	D-WP(C)/11644/2024	M/S. RORTUNE GROUP, BHADRAK VS UNION OF INDIA	ANUP NARAYAN MOHANTY VS	// 0 //
288	D-WP(C)/11646/2024	HRUDANANDA BEHERA VS STATE OF ODISHA	LAXMI PRASAD DWIVEDY VS	// 0 //
289	D-WP(C)/11647/2024	FAKIR MOHAN SINGH VS STATE OF ODISHA	LAXMI PRASAD DWIVEDY VS	// 0 //
290	D-WP(C)/11652/2024	ASHOK KUMAR RATH VS ANNAPURNA RATH	TUSAR KUMAR MISHRA VS	// 0 //
291	D-WP(C)/11654/2024	CHANDRAKANTI BISWAL VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
292	D-WP(C)/11656/2024	MANMATH PATI VS COMMISSIONER OF ENDOWMENTS, ODISHA	MANMAYA KUMAR DASH VS	// 0 //
293	D-WP(C)/11657/2024	SISIR KUMAR PANDA VS STATE OF ODISHA	BIRANCHI NARAYAN MAHAPATRA VS	// 0 //
294	D-WP(C)/11658/2024	SUBASINI BISWAL VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
295	D-WP(C)/11659/2024	RATIKANTA BEHERA	DURGESH NARAYAN RATH	//

**ORISSA HIGH COURT**

**FILING REPORT AS ON :13/03/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
296	D-WP(C)/11661/2024	AKSHAYA KUMAR DAS	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
297	D-WP(C)/11662/2024	PRITI PRIYA JENA	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
298	D-WP(C)/11663/2024	BAIDYANATH RANA	SALAUDDIN KHAN	//
		VS	VS	0
		STATE OF ODISHA		//
299	D-WP(C)/11664/2024	ARATI MOHAPATRA	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
300	D-WP(C)/11667/2024	MAKUNDA RANA	SALAUDDIN KHAN	//
		VS	VS	0
		STATE OF ODISHA		//
301	D-WP(C)/11668/2024	MITRAJIT NAYAK	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
302	D-WP(C)/11669/2024	SABITRARANI BEHERA	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
303	D-WP(C)/11670/2024	JOGESWAR RANA	SALAUDDIN KHAN	//
		VS	VS	0
		STATE OF ODISHA		//
304	D-WP(C)/11671/2024	SARAT KUMAR NAYAK	SANDHYARANI PANI	//
		VS	VS	0
		COMMISSIONER CUM SECRETARY,DEPTT. OF HIGHER EDUCATION		//
305	D-WP(C)/11672/2024	BASANTI NAYAK	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
306	D-WP(C)/11673/2024	ANANTA KUMAR BEHERA	SANDHYARANI PANI	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :13/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	D-WP(C)/11674/2024	COMMISSIONER CUM SECRETARY, DEPTT. OF HIGHER EDUCATION,ODISHA RAJARAM RANA VS STATE OF ODISHA	SALAUDDIN KHAN VS	// // 0 //
308	D-WP(C)/11675/2024	DAMO KHANDPAN VS PUSPANJALI KHOSAL @ KONDHPAN	AGNIHOTRA SAHU VS	// 0 //
309	D-WP(C)/11676/2024	NIMAI CHARAN PANDA VS COMMISSIONER CUM SECRETARY, DEPTT. OF HIGHER EDUCATION,ODISHA	SANDHYARANI PANI VS	// 0 //
310	D-WP(C)/11678/2024	SRI GANGADHAR MOHAPATRA VS STATE OF ODISHA	BISWAJIT SAHOO VS	// 0 //
311	D-WP(C)/11679/2024	BAIDYANATH RANA VS STATE OF ODISHA	SALAUDDIN KHAN VS	// 0 //
312	D-WP(C)/11680/2024	M/S. RASHMI RANJAN MOHANTY VS COMMISSIONER OF COMMERCIAL TAXES AND GST,ODISHA	KSHIROD KUMAR SAHOO VS	// 0 //
313	D-WP(C)/11681/2024	SUNIL KUMAR MOHANTY VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
314	D-WP(C)/11682/2024	PADMATOLA RANA VS STATE OF ODISHA	SALAUDDIN KHAN VS	// 0 //
315	D-WP(C)/11683/2024	MINI RANA VS STATE OF ODISHA	SALAUDDIN KHAN VS	// 0 //
316	D-WP(C)/11684/2024	TANAYA KUMARI PRADHAN VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
317	D-WP(C)/11685/2024	DURBADAL BAG VS STATE OF ODISHA	SALAUDDIN KHAN VS	// 0 //

**ORISSA HIGH COURT****FILING REPORT AS ON :13/03/2024**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
318	D-WP(C)/11686/2024	DIPTIRANJAN MOHAPATRA VS STATE OF ODISHA	BISWAJIT PASAYAT VS	// 0 //
319	D-WP(C)/11688/2024	GANESHRAM SAHU VS STATE OF ODISHA	SALAUDDIN KHAN VS	// 0 //
320	D-WP(C)/11689/2024	PABITRA KUMAR BEHERA VS STATE OF ODISHA	SUSANTA DASH VS	// 0 //
321	D-WP(C)/11690/2024	NANDA NAIK VS STATE OF ODISHA	SALAUDDIN KHAN VS	// 0 //
322	D-WP(C)/11691/2024 WP(C)/6087/2024	BIRANCHI NARAYAN SINGH VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
323	D-WP(C)/11692/2024	GANESHRAM SAHU VS STATE OF ODISHA	SALAUDDIN KHAN VS	// 0 //
324	D-WP(C)/11693/2024	DULLAVA CHANDRA BAL VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
325	D-WP(C)/11694/2024	THE BHARATIYA BIKASH PARISAD, GANJAM VS THE ELECTION COMMISSION OF INDIA, NEW DELHI	GOPAL PRASAD JENA VS	// 0 //
326	D-WP(C)/11695/2024	MALATI SA VS STATE OF ODISHA	SALAUDDIN KHAN VS	// 0 //
327	D-WP(C)/11696/2024	PRASANT KUMAR PRADHAN VS STATE OF ODISHA	SALAUDDIN KHAN VS	// 0 //
328	D-WP(C)/11697/2024	BHAWANI SHANKAR DASH VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	// 0 //
329	D-WP(C)/11698/2024	DEBA NAIK	SALAUDDIN KHAN	//

**ORISSA HIGH COURT**

**FILING REPORT AS ON :13/03/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
330	D-WP(C)/11699/2024	STATE OF ODISHA SAMSARA KHATOON	MAHESWAR MOHANTY	//
		VS	VS	0
331	D-WP(C)/11701/2024	ASSISTANT GENERAL MANAGER, UCO BANK, KOLKATA SARASWATI CHALAN	SALAUDDIN KHAN	//
		VS	VS	0
332	D-WP(C)/11702/2024	STATE OF ODISHA JIGNYAS KUMAR PATEL	ASHOK KUMAR PANIGRAHI	//
		VS	VS	0
333	D-WP(C)/11703/2024	STATE OF ODISHA UPENDRA SAHU	SALAUDDIN KHAN	//
		VS	VS	0
334	D-WP(C)/11705/2024	STATE OF ODISHA MADAN MOHAN BASTIA	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
335	D-WP(C)/11707/2024	STATE OF ODISHA BIRANCHI MEHER	BUDHIRAM DAS	//
		VS	VS	0
336	D-WP(C)/11709/2024	DHURJATI MEHER ACHYUTANANDA BHATTA	NIRANJAN NAYAK	//
		VS	VS	0
337	D-WP(C)/11711/2024	STATE OF ODISHA BIDYADHAR PRADHAN	NIRANJAN NAYAK	//
		VS	VS	0
338	D-WP(C)/11714/2024	STATE OF ODISHA PRAFULLA KUMAR MOHAPATRA	PRABODHA CHANDRA NAYAK	//
		VS	VS	0
339	D-WP(C)/11715/2024	STATE OF ODISHA DAYANIDHI PANDA	RAMESH KUMAR SAHU	//
		VS	VS	0
340	D-WP(C)/11716/2024	STATE OF ODISHA K.SRIDEVI	BABITA KUMARI PATTANAIAK	//
		VS	VS	0

**ORISSA HIGH COURT**

**FILING REPORT AS ON :13/03/2024**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
341	D-WP(C)/11719/2024	STATE OF ODISHA BOUDH DISTILLERY PVT. LTD. TITRIKATA VS THE COLLECTOR AND D.M. BOUDH	AMITABH MISHRA VS	// // 0 //
342	D-WP(C)/11720/2024	M/S PRIVATE BUS OWNERS ASSOCIATION, SAMBALPUR VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	// 0 //
343	D-WP(C)/11721/2024	BIPRA CHARAN PATRA VS STATE OF ODISHA	SHAKTI DATTA TRIPATHY VS	// 0 //
344	D-WP(C)/11722/2024	SAROJ KUMAR MOHANTY VS STATE OF ODISHA	ABHISEK MOHANTY VS	// 0 //
345	D-WP(C)/11723/2024	BOUDH DISTILLERY PVT. LTD. BOUDH VS THE COLLECTOR AND D.M BOUDH	AMITABH MISHRA VS	// 0 //
346	D-WP(C)/11725/2024	M/S. GM IRON AND STEEL COMPANY LTD., KHURDA VS ADDL. COMMNR. OF STATE TAX (APPEAL), BALASORE	SUBHANKAR ROUT VS	// 0 //
347	D-WP(C)/11726/2024	BISHNU CHARAN SWAIN VS STATE OF ODISHA	ABHISEK MOHANTY VS	// 0 //
348	D-WP(C)/11728/2024	AKSHYA KUMAR MOHANTY VS STATE OF ODISHA	ABHISEK MOHANTY VS	// 0 //
349	D-WP(C)/11729/2024	ARJUNA SAHU VS STATE OF ODISHA	SIDHARTHA DAS VS	// 0 //
350	D-WP(C)/11730/2024	BOUDH DISTRILLERY PVT. LTD. BOUDH VS THE COLLECTOR AND D.M BOUDH	AMITABH MISHRA VS	// 0 //
351	D-WP(C)/11732/2024	MANU DEHURY VS STATE OF ODISHA	PRAFULLA KUMAR KAR VS	// 0 //

**ORISSA HIGH COURT****FILING REPORT AS ON :13/03/2024**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
352	D-WP(C)/11733/2024	SANTOSH KUMAR DAS VS STATE OF ODISHA	ABHISEK MOHANTY VS	// 0 //
353	D-WP(C)/11735/2024	PREMANATH SETHY VS STATE OF ODISHA	ABHISEK MOHANTY VS	// 0 //
354	D-WP(C)/11736/2024	BOUDH DISTILLERY PVT. LTD., TITRIKATA VS THE COLLECTOR AND DM, BOUDH	AMITABH MISHRA VS	// 0 //
355	D-WP(C)/11737/2024	BILASH CHANDRA PRADHAN VS STATE OF ODISHA	ABHISEK MOHANTY VS	// 0 //
356	D-WP(C)/11738/2024	GANGA NARAYAN PARHI VS UNION OF INDIA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
357	D-WP(C)/11740/2024	AKSHAYA KUMAR BISWAL VS STATE OF ODISHA	ABHISEK MOHANTY VS	// 0 //
358	D-WP(C)/11741/2024	SISIR KUMAR CHHATOI VS STATE OF ODISHA	ABHISEK MOHANTY VS	// 0 //
359	D-WP(C)/11743/2024	SANDHYARANI LENKA VS COLLECTOR, JAGATSINGHPUR	RAMESH CHANDRA SWAIN VS	// 0 //
360	D-WP(C)/11744/2024	BOUDH DISTILLERY PVT. LTD., TITRIKATA VS THE COLLECTOR AND DM, BOUDH	AMITABH MISHRA VS	// 0 //
361	D-WP(C)/11745/2024	HIMANSU SEKHAR MOHANTY VS STATE OF ODISHA	ABHISEK MOHANTY VS	// 0 //
362	D-WP(C)/11746/2024	RABI NARAYAN MISHRA VS STATE OF ODISHA	ABHISEK MOHANTY VS	// 0 //
363	D-WP(C)/11748/2024	GOBARDHAN BARADA	ABHISEK MOHANTY	//



**ORISSA HIGH COURT**

**FILING REPORT AS ON :13/03/2024**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
		VS	VS	0
		STATE OF ODISHA		//
364	D-WP(C)/11750/2024	DEBASMITA BARIK	KUNAL KUMAR SWAIN	//
		VS	VS	0
		UNION OF INDIA		//
365	D-WP(C)/11752/2024	ARATI MANJARI BISWAL	JITENDRA KUMAR MISHRA (2)	//
		VS	VS	0
		STATE OF ODISHA		//
366	D-WP(C)/11755/2024	BOUDH DISTILLERY PVT. LTD., TITRIKATA	AMITABH MISHRA	//
		VS	VS	0
		THE COLLECTOR AND DM, BOUDH		//
367	D-WP(C)/11756/2024	NAREN KUMAR PANDA	PRADEEP KUMAR MAHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
368	D-WP(C)/11757/2024	MUBARAK KHAN	ALOK KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
369	D-WP(C)/11759/2024	CHOUDHURI JAYA PRAKASH MOHANTY	SUBHADUTTA ROUSTRAY	//
		VS	VS	0
		STATE OF ODISHA		//
370	D-WP(C)/11761/2024	SURYA NARAYAN DASH	SUBHADUTTA ROUSTRAY	//
		VS	VS	0
		STATE OF ODISHA		//
371	D-WP(C)/11762/2024	AMITA AGRAWAL	KOUSIK ANANDA GURU	//
		VS	VS	0
		STATE OF ODISHA		//
372	D-WP(C)/11765/2024	DHUBALI MAJHI	ASISH KUMAR RAY	//
		VS	VS	0
		STATE OF ODISHA		//
373	D-WP(C)/11768/2024	APARTI BEHERA	RAM CHANDRA JENA	//
		VS	VS	0
		STATE OF ODISHA		//
374	D-WP(C)/11770/2024	SARATENDU SEKHAR PATNAIK	KISHORE CHANDRA RAJGURU MOHAPATRA	//
		VS	VS	0

**ORISSA HIGH COURT**

**FILING REPORT AS ON :13/03/2024**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
375	D-WP(C)/11772/2024	STATE OF ODISHA PRAVAKAR DIGAL VS	ANAM CHARAN PANDA VS	// // 0
376	D-WP(C)/11775/2024	STATE OF ODISHA PRAFULLA CHANDRA NAYAK VS	DURGESH NARAYAN RATH VS	// // 0
377	D-WP(C)/11777/2024	STATE OF ODISHA SUGYNANI PANIGRAHI VS	OM PRAKASH SAHU VS	// // 0
378	D-WP(C)/11779/2024	STATE OF ODISHA MUCUNDO BEHERA VS	DURGESH NARAYAN RATH VS	// // 0
379	D-WP(C)/11780/2024	STATE OF ODISHA JEGHAL MAJHI VS	DURGESH NARAYAN RATH VS	// // 0
380	D-WP(C)/11782/2024	STATE OF ODISHA MANAS RANJAN SAMAL VS	JAYDEEP PAL VS	// // 0
381	D-WP(C)/11787/2024	STATE OF ODISHA ALOK MALIK VS	CHANDRAKANTA PRADHAN VS	// // 0
382	D-WP(C)/11791/2024	RABINARAYAN DAS MRUTYUNJAYA MEHER VS	PREETAM MISHRA VS	// // 0
383	D-WP(C)/11793/2024	PRINCIPAL BIRMAHARAJPUR COLLEGE, SONEPUR TAPAN KUMAR SATAPATHY VS	SESHADEV DASH VS	// // 0
384	D-WP(C)/11795/2024	COLLECTOR CUM CHAIRMAN, DISTRICT RED CROSS, PURI SAMBIT KUMAR SAHOO VS	BASUDEV PUJARI VS	// // 0
385	D-WP(C)/11796/2024	STATE OF ODISHA JANANI BEHERA VS STATE OF ODISHA	BASUDEV PUJARI VS	// // 0 //

## ORISSA HIGH COURT

**FILING REPORT AS ON :13/03/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
386	D-ABLAPL/7845/2024	TARUNI BHOI VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	KANTABANJI /192 /2011 () //
387	D-ABLAPL/7846/2024	LAXMIPRIYA NAYAK VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	TIHIDI /402 /2023 () //
388	D-ABLAPL/7847/2024	KISHAN PARIDA @ KISAN VS STATE OF ODISHA	SATYABRATA DASH VS	JENAPUR /85 /2024 () //
389	D-ABLAPL/7848/2024	TRILOCHAN PARIDA @ TIKAN VS STATE OF ODISHA	SATYABRATA DASH VS	JENAPUR /85 /2024 () //
390	D-ABLAPL/7849/2024	MINU @ MOHAMMAD SAMSHER VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	JATNI P.S. /86 /2024 () //
391	D-ABLAPL/7850/2024	NILAMADHAB PATRO VS STATE OF ODISHA	PRADIPTA KISHORE BHUYAN VS	DARINGBADI /34 /2024 () //
392	D-ABLAPL/7851/2024	RASANANDA NAIK VS STATE OF ODISHA	BIKASH CHANDRA PARIJA VS	DHENKANAL TOWN /94 /2024 () //
393	D-ABLAPL/7852/2024	BIJAY BARUA @ BARWA VS STATE OF ODISHA	BHABANI SANKAR MISHRA VS	KUTRA /50 /2024 () //
394	D-ABLAPL/7853/2024	SNEHASISH SWAIN VS STATE OF ODISHA	BHABANI SANKAR MISHRA VS	AIRPORT /58 /2024 () //
395	D-ABLAPL/7854/2024	SOUMYA RANJAN DAS VS STATE OF ODISHA	GOUTAM KUMAR ACHARYA VS	BANSADA /78 /2024 () //
396	D-ABLAPL/7855/2024	SURENDRA MANDAL VS STATE OF ODISHA	SIDHARTHA DAS VS	CHAULIAGANJA /56 /2024 () //
397	D-ABLAPL/7856/2024	MALATI KHUNTIA @ PATI @ MATAJI DAS	SURYA NARAYAN MISHRA	GOP /176 /2000

**ORISSA HIGH COURT**

**FILING REPORT AS ON :13/03/2024**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
		VS	VS	()
		STATE OF ODISHA		//
398	D-ABLAPL/7858/2024	SUDARSAN ROUT	BIKASH CHANDRA PARIJA	BHADRAK RURAL /433 /2023
		VS	VS	()
		STATE OF ODISHA		//
399	D-ABLAPL/7859/2024	SONI BIBI	SANJIT KUMAR DAS	JENAPUR /87 /2024
		VS	VS	()
		STATE OF ODISHA		//
400	D-ABLAPL/7860/2024	MD.ANIS @ MD. ANISUR RAHEMAN	AMLAN SHAKTI PAUL	JATNI P.S. /84 /2024
		VS	VS	()
		STATE OF ODISHA		//
401	D-ABLAPL/7863/2024	PAPULI @ PARAMANANADA RANA	PANCHANAN PANIGRAHI	PARJANG /97 /2024
		VS	VS	()
		STATE OF ODISHA		//
402	D-ABLAPL/7864/2024	RASMITA JENA	AJIT KUMAR RAUT	BONTH /27 /2024
		VS	VS	()
		STATE OF ODISHA		//
403	D-ABLAPL/7867/2024	SAMBHUNATH OJHA	SARADA PRASAD DASH	KHAIRA /268 /2023
		VS	VS	()
		STATE OF ODISHA		//
404	D-ABLAPL/7870/2024	BISHAL ROUT @ PIKUNA ROUT	DHANANJAYA NAYAK	BARANGA /397 /2023
		VS	VS	()
		STATE OF ODISHA		//
405	D-ABLAPL/7875/2024	JALALO KHAN	SURESH KUMAR JENA	JAJPUR TOWN /96 /2024
		VS	VS	()
		STATE OF ODISHA		//
406	D-ABLAPL/7883/2024	SHIBA SINGH	SURYAKANTA DWIBEDI	BAISINGA /73 /2024
		VS	VS	()
		STATE OF ODISHA		//
407	D-ABLAPL/7885/2024	MANAS DEHURY	SUSANTA KUMAR ROUT	DHENKANAL SADAR /934 /2023
		VS	VS	()
		STATE OF ODISHA		//
408	D-ABLAPL/7887/2024	PINKU NAIK	SUSANTA KUMAR ROUT	KANTABANIA PS /4 /2024
		VS	VS	()

## ORISSA HIGH COURT

**FILING REPORT AS ON :13/03/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	D-ABLAPL/7890/2024	STATE OF ODISHA DIBYARANJAN @ DIBYA RANJAN SAHOO VS	BIRAJA PRASAD NANDA VS	// COLLIERY /125 /2024 ()
410	D-ABLAPL/7891/2024	STATE OF ODISHA DIBYARANJAN @ DIBYA RANJAN SAHOO VS	BIRAJA PRASAD NANDA VS	// COLLIERY /124 /2024 ()
411	D-ABLAPL/7892/2024	STATE OF ODISHA PUROSTAM PAL @ PURUSOTTAM PAL @ PURASTAM PAL VS	RAJENDRA NARAYAN ROUT VS	// JHARPOKHARIA /49 /2024 ()
412	D-ABLAPL/7893/2024	STATE OF ODISHA BHARAT CHANDRA SAHOO VS	BIRAJA PRASAD NANDA VS	// COLLIERY /127 /2024 ()
413	D-ABLAPL/7894/2024	STATE OF ODISHA DIBYA PRAKASH SAHOO VS	BIRAJA PRASAD NANDA VS	// COLLIERY /128 /2024 ()
414	D-ABLAPL/7900/2024	STATE OF ODISHA SANTOSH BEHERA VS	SAMVIT MOHANTY VS	// TIRTOL /101 /2024 ()
415	D-ABLAPL/7905/2024	STATE OF ODISHA RANJIT NAIK VS	KEDAR SANKAR SAHU VS	// BALIMI /333 /2023 ()
416	D-ABLAPL/7911/2024	STATE OF ODISHA JAYANTI SAHOO VS	BIRAJA PRASAD NANDA VS	// COLLIERY /126 /2024 ()
417	D-ABLAPL/7912/2024	STATE OF ODISHA NIRANJAN NAYAK VS	RITURANJAN CHHOTARAY VS	// PURI SADAR /59 /2024 ()
418	D-ABLAPL/7916/2024	STATE OF ODISHA RISHI RAJ @ RAJARSHI MAJUMDAR VS	SUSANTA KUMAR BARAL VS	// S.P.(CID-CRL),CUTTACK /7 /2018 ()
419	D-ABLAPL/7920/2024	STATE OF ODISHA KANHU SAHOO VS STATE OF ODISHA	MANOJ KUMAR MALLICK VS	// TANGI /53 /2024 () //

## ORISSA HIGH COURT

**FILING REPORT AS ON :13/03/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
420	D-ABLAPL/7922/2024	MIR TASAWAR ALI VS STATE OF ODISHA	BISWA BHUSAN DAS VS	KRUSHANANDAPUR /40 /2024 () //
421	D-ABLAPL/7924/2024	JUGAL KISHORE SAHOO VS STATE OF ODISHA	RAMESH CHANDRA BEHERA VS	PARJANG /124 /2024 () //
422	D-ABLAPL/7925/2024	SUNITA DALABEHERA VS STATE OF ODISHA	SATYAPRAKASH DHAL VS	ODAGAON /64 /2024 () //
423	D-ABLAPL/7935/2024	JYOTIPRAVA BEHERA VS STATE OF ODISHA	ASIT KUMAR OTTA VS	MURUDA /238 /2022 () //
424	D-ABLAPL/7937/2024	PRAVAT KUMAR SAHU VS STATE OF ODISHA	GAGAN BIHARI SINGH VS	MARKAT NAGAR /221 /2023 () //
425	D-ABLAPL/7938/2024	PRASANNA KUMAR PADHI VS STATE OF ODISHA(VIG.)	JYOTI RANJAN DEO VS	VIGILANCE PS (BERHAMPUR) /1 /2024 () //
426	D-ABLAPL/7939/2024	HARISH KHORA VS STATE OF ODISHA	PVS NANAJI ACHARY VS	POTTANGI /3 /2022 () //
427	D-ABLAPL/7940/2024	RAJESH JENA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	KUAKHIA /111 /2024 () //
428	D-ABLAPL/7946/2024	LIKUN ROUL VS STATE OF ODISHA	SWAYAMPRAVA DASH VS	SPL.TASK FORCE /8 /2022 () //
429	D-ABLAPL/7950/2024	MANOJ PUJARI VS STATE OF ODISHA	MANORANJAN PADHY VS	JEYPORE TOWN /110 /2017 () //
430	D-ABLAPL/7951/2024	SRIPATI MALLIK VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	DHENKANAL TOWN /175 /2024 () //
431	D-ABLAPL/7953/2024	MANAS SAHOO	MANOJ KUMAR PANDA	BANKI /57 /2024

**ORISSA HIGH COURT**

**FILING REPORT AS ON :13/03/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
432	D-ABLAPL/7955/2024	STATE OF ODISHA BHASKAR MANTRI	BIKRAM CHANDRA GHADEI	// DELANGA /131 /2018
		VS	VS	()
433	D-ABLAPL/7956/2024	STATE OF ODISHA AMARJIT MOHANTY	ANUGRAHA NARAYAN SAMANTRAY	// MARSHAGHAI /56 /2024
		VS	VS	()
434	D-ABLAPL/7958/2024	STATE OF ODISHA TAPAS KUMAR DAS	PRABHU PRASANNA BEHERA	// RAIBANIA /12 /2024
		VS	VS	()
435	D-ABLAPL/7962/2024	STATE OF ODISHA BIJAY KUMAR MAHANTA	KHUSBU PANIGRAHI	// BAISINGA /67 /2024
		VS	VS	()
436	D-ABLAPL/7963/2024	STATE OF ODISHA KIRAN KUMAR SWALSINGH @ KIRAN SWALSINGH	JYOTIRMAYA SAHOO	// MOHANA /152 /2023
		VS	VS	()
437	D-ABLAPL/7966/2024	STATE OF ODISHA MANOJ MAJHI @ MANORANJAN MAJHI	BHABANI PRASAD SAMAL	// CHANDRASEKHARPUR /156 /2023
		VS	VS	()
438	D-ABLAPL/7967/2024	STATE OF ODISHA SAROJ BISWAL	PANCHANAN PANIGRAHI	// KAMAKHYANAGAR /163 /2024
		VS	VS	()
439	D-ABLAPL/7979/2024	STATE OF ODISHA ARJUNA JENA	SURYA NARAYAN MISHRA	// BRAHMAGIRI /122 /2007
		VS	VS	()
440	D-ABLAPL/7980/2024	STATE OF ODISHA PRADEEP CHANDRA MISHRA	ALOK KUMAR PANDA	// CANTONMENT ROAD /14 /2024
		VS	VS	()
441	D-ABLAPL/7988/2024	STATE OF ODISHA BAISHNAB OJHA	BYOMAKESH TRIPATHY	// / /0
		VS	VS	()
442	D-ABLAPL/7998/2024	STATE OF ODISHA SASIKANTA DAS @ RAJA DAS	MITHUN DAS	// KENDRAPARA /39 /2024
		VS	VS	()

## ORISSA HIGH COURT

**FILING REPORT AS ON :13/03/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
443	D-ABLAPL/7999/2024	STATE OF ODISHA SILU DAS @ BIJAY DAS VS	BASANTA KUMAR DAS VS	// BALASORE SADAR /62 /2024 ()
444	D-ABLAPL/8002/2024	STATE OF ODISHA TRINATH KHORA VS	PVS NANAJI ACHARY VS	// LAXMIPUR /67 /2018 ()
445	D-ABLAPL/8006/2024	STATE OF ODISHA SANTOSH KUMAR NAYAK VS	ASHOK KUMAR SAHOO VS	// CAPITAL P.S. /114 /2024 ()
446	D-ABLAPL/8009/2024	STATE OF ODISHA MOHAMMAD RABANI VS	BHARAT JALLI VS	// TELKOI /112 /2024 ()
447	D-ABLAPL/8011/2024	STATE OF ODISHA PURUSOTTAM SAHOO VS	DEBASIS MISHRA VS	// MAHANGA /85 /2024 ()
448	D-ABLAPL/8012/2024	STATE OF ODISHA DIPANKAR BEHERA VS	ARUN KUMAR BEHERA VS	// TALASARI MARINE /20 /2024 ()
449	D-ABLAPL/8013/2024	STATE OF ODISHA KARTIK @ KARTIK CHANDRA JENA VS	ARUN KUMAR BEHERA VS	// BHOGRAI /90 /2024 ()
450	D-ABLAPL/8015/2024	STATE OF ODISHA SANJIB KUMAR SAHOO VS STATE OF ODISHA	DEBASIS MISHRA VS	// MAHANGA /85 /2024 () //



# ORISSA HIGH COURT

MISC CASES FILED on :13/03/2024

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-ARBP/11665/2024 ARBP/ /	ARSS- SIPS (JV) MP	SIDHANT DWIBEDI	9/2024
2	D-RFA/67/2006 RFA/67/2006	MAGMA LEASING LTD MP	M./S.B.B.MISHRA,D.MULIA,M.PANDA,P.CH.DAS,S.MALLICK,M/S.ANA	15/2024
3	D-CRP/11758/2024 CRP/ /	SUCHITRA ROURAY MP	SHIB SHANKAR MOHANTY	18/2024
4	D-TRPCRL/7972/2024 TRPCRL/ /	BIDYADHAR SAHU @ SAHOO MP	PRIYA RANJAN SINGH	23/2024
5	D-JCRLA/99/2019 JCRLA/99/2019	DAMAYANTI SOREN MP	MR.BISWAJIT JENA	25/2024
6	D-JCRLA/83/2023 JCRLA/83/2023	TARAKESWAR BEHERA MP	MRS. USHARANI PADHI,(BISWARANJAN TRIPATHY)	26/2024
7	D-JCRLA/19/2017 JCRLA/19/2017	RAJESH BEHERA MP	PANCHANAN PANIGRAHI, S.JENA	27/2024
8	D-CRLMP/2210/2024 CRLMP/87/2024	UMESH PRASAD GURU MP		70/2024
9	D-TRP(C)/11603/2024 TRP(C)/ /	SWARNA PRAVA LENKA MP	DEBASISH SAMAL	72/2024
10	D-LAA/37/2023 LAA/37/2023	LAND ACQUISITION OFFICER,KALAHANDI MP	DEWAYAMBHU MISHRA,A.S.C	92/2024
11	D-LAA/38/2023 LAA/38/2023	LAND ACQUISITION OFFICER,KALAHANDI MP	DEWAYAMBHU MISHRA,A.S.C	93/2024
12	D-RVWPET/154/2023 RVWPET/154/2023	SHREE JAGANNATH MAHAPRABHU BIJE MP	SUBIRAT SATPATHY	93/2024
13	D-RVWPET/8/2023 RVWPET/8/2023	NIRUPAMA DAS MP	MANAS CHAND	94/2024
14	D-LAA/39/2023 LAA/39/2023	LAND ACQUISITION OFFICER,KALAHANDI MP	DEWAYAMBHU MISHRA,A.S.C	94/2024
15	D-LAA/40/2023 LAA/40/2023	LAND ACQUISITION OFFICER,KALAHANDI MP	DEWAYAMBHU MISHRA,A.S.C	95/2024
16	D-RVWPET/11706/2024 RVWPET/ /	KISHORI KUDEI MP	BUDHIRAM DAS	95/2024
17	D-LAA/40/2023 LAA/40/2023	LAND ACQUISITION OFFICER,KALAHANDI MP	DEWAYAMBHU MISHRA,A.S.C	96/2024
18	D-CMAPL/11653/2024 CMAPL/ /	M/S. KALINGA CONCRETE PRODUCTS PRIVATE LIMITED, MP	SUNIL KUMAR BARAL	96/2024
19	D-LAA/5/2023 LAA/5/2023	UNION OF INDIA MP	SATYA SINDHU KASHYAP	97/2024
20	D-CMAPL/11781/2024 CMAPL/ /	BAYAMAN PANDA MP	ADV.	97/2024
21	D-LAA/5/2023 LAA/5/2023	UNION OF INDIA MP	SATYA SINDHU KASHYAP	98/2024
22	D-MATA/458/2023 MATA/458/2023	BISWAJIT @ BISWAJEET PADHI MP	NALINI KANTA DASH	111/2024
23	D-MATA/460/2023 MATA/460/2023	PAWAN KUMAR AGARWALLA MP	AKSHYA KUMAR SAHOO	112/2024
24	D-MATA/11704/2024 MATA/ /	RINA BISWAS MP	SURYAKANTA DWIBEDI	113/2024
25	D-CONTC/11631/2024 CONTC/ /	SUNIL KUMAR MOHANTA MP	ADV.	185/2024
26	D-CONTC/7503/2024	RASHMI REKHA ROUT	ADV.	

27	CONTC/ / D-CONTC/3809/2024 CONTC/529/2024	MP DRIEMS MBA,CUTTACK MP	MR. GOURI MOHAN RATH	186/2024 187/2024
28	D-CONTC/11771/2024 CONTC/ /	LAXMI NARAYAN PARIDA MP	ADV.	188/2024
29	D-SA/72/1992 SA/72/1992	COLLECTOR MP	A.G.A.	193/2024
30	D-SA/72/1992 SA/72/1992	COLLECTOR MP	A.G.A.	194/2024
31	D-SA/72/1992 SA/72/1992	COLLECTOR MP	A.G.A.	195/2024
32	D-SA/72/1992 SA/72/1992	COLLECTOR MP	A.G.A.	196/2024
33	D-SA/72/1992 SA/72/1992	COLLECTOR MP	A.G.A.	197/2024
34	D-SA/72/1992 SA/72/1992	COLLECTOR MP	A.G.A.	198/2024
35	D-SA/72/1992 SA/72/1992	COLLECTOR MP	A.G.A.	199/2024
36	D-SA/72/1992 SA/72/1992	COLLECTOR MP	A.G.A.	200/2024
37	D-SA/72/1992 SA/72/1992	COLLECTOR MP	A.G.A.	201/2024
38	D-SA/72/1992 SA/72/1992	COLLECTOR MP	A.G.A.	202/2024
39	D-SA/72/1992 SA/72/1992	COLLECTOR MP	A.G.A.	203/2024
40	D-SA/72/1992 SA/72/1992	COLLECTOR MP	A.G.A.	204/2024
41	D-SA/72/1992 SA/72/1992	COLLECTOR MP	A.G.A.	205/2024
42	D-SA/72/1992 SA/72/1992	COLLECTOR MP	A.G.A.	206/2024
43	D-SA/72/1992 SA/72/1992	COLLECTOR MP	A.G.A.	207/2024
44	D-SA/72/1992 SA/72/1992	COLLECTOR MP	A.G.A.	208/2024
45	D-SA/72/1992 SA/72/1992	COLLECTOR MP	A.G.A.	209/2024
46	D-SA/72/1992 SA/72/1992	COLLECTOR MP	A.G.A.	210/2024
47	D-SA/72/1992 SA/72/1992	COLLECTOR MP	A.G.A.	211/2024
48	D-SA/72/1992 SA/72/1992	COLLECTOR MP	A.G.A.	212/2024
49	D-SA/72/1992 SA/72/1992	COLLECTOR MP	A.G.A.	213/2024
50	D-SA/72/1992 SA/72/1992	COLLECTOR MP	A.G.A.	214/2024
51	D-SA/72/1992 SA/72/1992	COLLECTOR MP	A.G.A.	215/2024
52	D-SA/72/1992 SA/72/1992	COLLECTOR MP	A.G.A.	216/2024
53	D-SA/72/1992 SA/72/1992	COLLECTOR MP	A.G.A.	217/2024
54	D-SA/72/1992 SA/72/1992	COLLECTOR MP	A.G.A.	218/2024
55	D-SA/72/1992 SA/72/1992	COLLECTOR MP	A.G.A.	219/2024
56	D-CRLREV/7873/2024 CRLREV/ /	SWAROOP KUMAR SAHOO MP	PRADIPTA VARMA	224/2024
57	D-CRLREV/7886/2024 CRLREV/ /	SUSHANTA @ SUSANTA KUMAR ROUT MP	BIKRAM KESHARI BAL	225/2024

58	D-CRLREV/7886/2024 CRLREV/ /	SUSHANTA @ SUSANTA KUMAR ROUT MP	BIKRAM KESHARI BAL	226/2024
59	D-CRLREV/7886/2024 CRLREV/ /	SUSHANTA @ SUSANTA KUMAR ROUT MP	BIKRAM KESHARI BAL	227/2024
60	D-CRLREV/7897/2024 CRLREV/ /	PRASANT KUMAR PRADHAN MP	BIKRAM KESHARI BAL	228/2024
61	D-CRLREV/7897/2024 CRLREV/ /	PRASANT KUMAR PRADHAN MP	BIKRAM KESHARI BAL	229/2024
62	D-CRLREV/7897/2024 CRLREV/ /	PRASANT KUMAR PRADHAN MP	BIKRAM KESHARI BAL	230/2024
63	D-CRLREV/7903/2024 CRLREV/ /	URMILA PRADHAN MP	BIKRAM KESHARI BAL	231/2024
64	D-CRLREV/7903/2024 CRLREV/ /	URMILA PRADHAN MP	BIKRAM KESHARI BAL	232/2024
65	D-CRLREV/7903/2024 CRLREV/ /	URMILA PRADHAN MP	BIKRAM KESHARI BAL	233/2024
66	D-CRLREV/6674/2024 CRLREV/ /	ASHOK KUMAR PANNA MP	RANJITA SINGH	234/2024
67	D-FAO/115/2023 FAO/115/2023	CHHATBAR@CHHATBAI BHUYAN MP	DEBASISH PATNAIK	263/2024
68	D-FAO/11598/2024 FAO/ /	GIRISH CHANDRA SETHI MP	MAHITOSH SINHA	265/2024
69	D-FAO/11598/2024 FAO/ /	GIRISH CHANDRA SETHI MP	MAHITOSH SINHA	266/2024
70	D-FAO/385/2023 FAO/385/2023	MANAGER (T.P. HUB) M/S. ORIENTAL INSURANCE COMPANY LTD. MP	GRINVALE CAPITAL LTD.	267/2024
71	D-FAO/385/2023 FAO/385/2023	MANAGER (T.P. HUB) M/S. ORIENTAL INSURANCE COMPANY LTD. MP	GRINVALE CAPITAL LTD.	268/2024
72	D-FAO/151/2020 FAO/151/2020	STATE OF ODISHA MP	A.G.A.	269/2024
73	D-FAO/151/2020 FAO/151/2020	STATE OF ODISHA MP	A.G.A.	270/2024
74	D-FAO/11739/2024 FAO/ /	SBI GENERAL INSURANCE CO.LTD. MP	SOMNATH ROY	271/2024
75	D-FAO/11774/2024 FAO/ /	MANAGER CLAIMS, M/S. ICICI LOMBARD GENERAL INSURANCE COMPANY LTD. MP	GENERAL INSURANCE COMPANY LTD.	272/2024
76	D-FAO/8622/2024 FAO/ /	THE MANAGER, LEGAL, CHOLAMANDALAM M.S.G.I.CO. LTD. MP	CHOLA MS G.I.CO. LTD.	273/2024
77	D-BLAPL/14706/2023 BLAPL/14706/2023	AMAR DAS MP	BIJAY KUMAR BEHERA	273/2024
78	D-FAO/8996/2024 FAO/ /	THE MANAGER, LEGAL, CHOLAMANDALAM M.S.G.I.CO. LTD. MP	CHOLA MS G.I.CO. LTD.	274/2024
79	D-BLAPL/14671/2023 BLAPL/14671/2023	ARJUNA BISWAL MP	BIJAY KUMAR BEHERA	274/2024
80	D-FAO/8986/2024 FAO/ /	THE MANAGER (LEGAL), CHOLA MS G.I.CO. LTD. MP	CHOLA MS G.I.CO. LTD.	275/2024
81	D-BLAPL/2399/2024 BLAPL/748/2024	PUSPALATA SUNANI MP		275/2024
82	D-BLAPL/14248/2023 BLAPL/14248/2023	CHITARANJAN BEHERA MP	TANMAYA KUMAR MOHANTY	276/2024
83	D-BLAPL/6322/2024 BLAPL/1811/2024	KRISHNA KUMAR MANDAL MP	ANUPAM RATH	277/2024
84	D-BLAPL/3488/2024 BLAPL/1004/2024	ARCHANA SAHANI MP		278/2024
85	D-BLAPL/8745/2023 BLAPL/8745/2023	RAJENDRA SINGH MP		279/2024
86	D-CMP/11601/2024 CMP/ /	ALMUL SADAM MP	DEEPALI MAHAPATRA	279/2024
87	D-CMP/11613/2024 CMP/ /	PRASANTA KUMAR DAS MP	J.P.CHOWDHURY	280/2024
88	D-BLAPL/12364/2023 BLAPL/12364/2023	NIRANJAN SETHI MP	MANOJ KUMAR MISHRA	280/2024
89	D-CMP/4574/2024	SANTOSH MAHARANA		

	CMP/76/2024	MP		281/2024
90	D-BLAPL/8679/2023 BLAPL/8679/2023	RAMESH PATRA MP	NIRANJAN PANDA	281/2024
91	D-BLAPL/1652/2023 BLAPL/1652/2023	BALARAM SAHOO @ SILU MP	M/S.DURGA PRASANNA MISHRA, M.PAGAL, B.K.DASH, H.K.MOHANT	282/2024
92	D-CMP/11660/2024 CMP/ /	TRILOCHAN MANGARAJ MP	DAYANANDA MOHAPATRA	282/2024
93	D-CMP/11666/2024 CMP/227/2024	PRATIVA MANJARI DASH @ SARANGI MP		283/2024
94	D-CMP/11753/2024 CMP/ /	URMILA SAHOO MP	SOUMYA MISHRA	284/2024
95	D-RSA/242/2003 RSA/242/2003	KESHI DEI MP	M/S. P.K.SAHOO,BIJAYA KUMAR ROUSTRAY,ANANYA ROUSTRAY,S.K.	324/2024
96	D-RSA/11635/2024 RSA/ /	GANESH RAM PATEL MP	AKSHAYA KUMAR SAHOO	325/2024
97	D-RSA/8726/2024 RSA/ /	SAUDAMINI RATH MP	H.N.TRIPATHY	326/2024
98	D-ABLAPL/3647/2023 ABLAPL/3647/2023	SUDAM BEHERA MP		488/2024
99	D-ABLAPL/14723/2023 ABLAPL/14723/2023	MAHESWAR BEHERA MP		489/2024
100	D-ABLAPL/10603/2023 ABLAPL/10603/2023	JYOTI LIMA MP		490/2024
101	D-ABLAPL/1390/2024 ABLAPL/976/2024	HEMANTA MANHARE MP		491/2024
102	D-ABLAPL/2043/2024 ABLAPL/1225/2024	SUNIL PATRA MP	PRABHAT KUMAR PARIDA	492/2024
103	D-ABLAPL/13691/2023 ABLAPL/13691/2023	KASTURI DEVI MP		493/2024
104	D-ABLAPL/3601/2023 ABLAPL/3601/2023	PRAMOD SENAPATI MP	ASHOK KUMAR SAHOO	494/2024
105	D-MACA/576/2023 MACA/576/2023	THE DIVL. MANAGER, UNITED INDIA INSURANCE CO. LTD. MP		538/2024
106	D-MACA/7479/2024 MACA/ /	NIRLIPTA ROUT MP	TRILOCHAN PANIGRAHI	539/2024
107	D-MACA/11751/2024 MACA/ /	SR. D.M., M/S. ORIENTAL INSURANCE CO. MP	RIMJHIMBALA PATI	540/2024
108	D-MACA/11778/2024 MACA/ /	ICICI LOMBARD GENERAL INSURANCE CO. MP	G.P.DUTTA	541/2024
109	D-MACA/11778/2024 MACA/ /	ICICI LOMBARD GENERAL INSURANCE CO. MP	G.P.DUTTA	542/2024
110	D-MACA/11785/2024 MACA/ /	NATIONAL INSURANCE CO. L.T.D. MP	NIBEDITA MOHANTY	543/2024
111	D-MACA/11785/2024 MACA/ /	NATIONAL INSURANCE CO. L.T.D. MP	NIBEDITA MOHANTY	544/2024
112	D-MACA/6440/2024 MACA/ /	B.M., MAGMA HDI G.I.CO. LTD. MP	G.P.DUTTA	545/2024
113	D-MACA/6491/2024 MACA/ /	BRANCH MANAGER, MAGMA HDI GENERAL INSURANCE COMPANY LTD., MP	ROURKELA	546/2024
114	D-MACA/6478/2024 MACA/ /	BRANCH MANAGER, MAGMA HDI GENERAL INSURANCE COMPANY LTD., MP	ROURKELA	547/2024
115	D-CRLA/6089/2024 CRLA/ /	BIBHUTI PRASAD PANDA MP	ASHOK DAS	596/2024
116	D-CRLA/7933/2024 CRLA/ /	TUDU NANDA @ AJU MP	JYOTIRMAYA SAHOO	597/2024
117	D-CRLA/7933/2024 CRLA/ /	TUDU NANDA @ AJU MP	JYOTIRMAYA SAHOO	598/2024
118	D-CRLA/7933/2024 CRLA/ /	TUDU NANDA @ AJU MP	JYOTIRMAYA SAHOO	599/2024
119	D-CRLA/5381/2024 CRLA/199/2024	BHAGABAN RATHA MP	RAMESH CHANDRA PRADHAN	600/2024
120	D-CRLA/6682/2024 CRLA/ /	BHASKAR CHANDRA SWAIN MP	RAMANI KANTA PATTANAIAK	601/2024

121	D-CRLA/8007/2024 CRLA/ /	SUSANTA BEHERA MP	TAPAS KUMAR ACHARYA	602/2024
122	D-CRLA/8007/2024 CRLA/ /	SUSANTA BEHERA MP	TAPAS KUMAR ACHARYA	603/2024
123	D-CRLA/7189/2024 CRLA/ /	SANDEEP KUMAR MALIK @ RAJA MP	DURGA PRASAD JENA	604/2024
124	D-CRLA/533/2020 CRLA/533/2020	CHANDRADHWAJA SWAIN MP	KURESH PRASAD DASH	605/2024
125	D-CRLMC/1200/2024 CRLMC/143/2024	SWAGAT NAYAK MP	PABITRA KUMAR BEHERA	618/2024
126	D-CRLMC/7861/2024 CRLMC/ /	AMRITA PRIYADARSINI PATRA MP	ARUN KUMAR MISHRA	619/2024
127	D-CRLMC/7861/2024 CRLMC/ /	AMRITA PRIYADARSINI PATRA MP	ARUN KUMAR MISHRA	620/2024
128	D-CRLMC/7866/2024 CRLMC/ /	RAJENDRA PRADHAN MP	MANAS KUMAR CHAND	621/2024
129	D-CRLMC/7895/2024 CRLMC/ /	RAJESH KUMAR BEHERA MP	PRANAYA KUMAR DASH	622/2024
130	D-CRLMC/5605/2024 CRLMC/ /	BISWODAYA MOHAPATRA MP	NIRANJAN PANDA	623/2024
131	D-CRLMC/7909/2024 CRLMC/ /	MANASA JENA MP	MAHES DAS	624/2024
132	D-CRLMC/4213/2022 CRLMC/4213/2022	KUMAR RAKESH SINGH MP	AJIT KUMAR MOHANTY	625/2024
133	D-CRLMC/7945/2024 CRLMC/787/2024	ASWINI KUMAR MAHAPATRA MP	AMITABH PRADHAN	626/2024
134	D-CRLMC/7949/2024 CRLMC/ /	PADMA CHARAN PRADHAN@PAGAL MP	AKSHAYA KUMAR SAHOO	627/2024
135	D-CRLMC/7954/2024 CRLMC/ /	SAI ASHIRBAD TRADING PRIVATE LTD. MP	SAKTIDHARA MISHRA	628/2024
136	D-CRLMC/7635/2024 CRLMC/ /	DINESH SWAIN@BAL MP	KISHORE KUMAR MISHRA	629/2024
137	D-CRLMC/7973/2024 CRLMC/ /	SAROJ KUMAR TARASIA MP	RABI NARAYAN MOHANTY	630/2024
138	D-CRLMC/7983/2024 CRLMC/ /	BHARATI PATRA MP	KISHORE KUMAR MISHRA	631/2024
139	D-CRLMC/7987/2024 CRLMC/ /	MUNA @ DASARATHA SAHOO MP	RAMANI KANTA PATTANAIAK	632/2024
140	D-CRLMC/7996/2024 CRLMC/ /	PRASANTA KUMAR SWAIN MP	LALITENDU MISHRA	633/2024
141	D-CRLMC/7997/2024 CRLMC/ /	KABITA DALAI MP	SAKTIDHARA MISHRA	634/2024
142	D-CRLMC/8000/2024 CRLMC/ /	GAURANGA SAHOO MP	LALIT KUMAR MAHARANA	635/2024
143	D-CRLMC/8010/2024 CRLMC/ /	SUJATA SAMANTARAY MP	SUJIT KUMAR SAHU	636/2024
144	D-WA/11531/2024 WA/ /	SUCHITRA ROUL @ BEHERA MP	PRASANTA KUMAR MOHANTY (2)	1008/2024
145	D-WA/11529/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPATRA, A.S.C.	1009/2024
146	D-WA/11529/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPATRA, A.S.C.	1010/2024
147	D-WA/11529/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPATRA, A.S.C.	1011/2024
148	D-WA/11535/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY,A.G.A	1012/2024
149	D-WA/11535/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY,A.G.A	1013/2024
150	D-WA/11535/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY,A.G.A	1014/2024
151	D-WA/11544/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPATRA, A.S.C.	1015/2024
152	D-WA/11544/2024	STATE OF ODISHA	DEBASIS MOHAPATRA, A.S.C.	

	WA/ /	MP		1016/2024
153	D-WA/11544/2024	STATE OF ODISHA	DEBASIS MOHAPATRA, A.S.C.	
	WA/ /	MP		1017/2024
154	D-WA/11548/2024	STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	
	WA/ /	MP		1018/2024
155	D-WA/11548/2024	STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	
	WA/ /	MP		1019/2024
156	D-WA/11548/2024	STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	
	WA/ /	MP		1020/2024
157	D-WA/11559/2024	STATE OF ODISHA	H.M.DHAL, A.G.A.	
	WA/ /	MP		1021/2024
158	D-WA/11559/2024	STATE OF ODISHA	H.M.DHAL, A.G.A.	
	WA/ /	MP		1022/2024
159	D-WA/11574/2024	STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	
	WA/ /	MP		1023/2024
160	D-WA/11574/2024	STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	
	WA/ /	MP		1024/2024
161	D-WA/11574/2024	STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	
	WA/ /	MP		1025/2024
162	D-WA/11558/2024	STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	
	WA/ /	MP		1026/2024
163	D-WA/11558/2024	STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	
	WA/ /	MP		1027/2024
164	D-WA/11558/2024	STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	
	WA/ /	MP		1028/2024
165	D-WA/11599/2024	STATE OF ODISHA	DEBASIS MOHAPATRA, A.S.C.	
	WA/ /	MP		1029/2024
166	D-WA/11599/2024	STATE OF ODISHA	DEBASIS MOHAPATRA, A.S.C.	
	WA/ /	MP		1030/2024
167	D-WA/11599/2024	STATE OF ODISHA	DEBASIS MOHAPATRA, A.S.C.	
	WA/ /	MP		1031/2024
168	D-WA/11597/2024	STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	
	WA/ /	MP		1032/2024
169	D-WA/11597/2024	STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	
	WA/ /	MP		1033/2024
170	D-WA/11597/2024	STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	
	WA/ /	MP		1034/2024
171	D-WA/11608/2024	STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	
	WA/ /	MP		1035/2024
172	D-WA/11608/2024	STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	
	WA/ /	MP		1036/2024
173	D-WA/11608/2024	STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	
	WA/ /	MP		1037/2024
174	D-WA/11618/2024	STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	
	WA/ /	MP		1038/2024
175	D-WA/11620/2024	STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	
	WA/ /	MP		1039/2024
176	D-WA/11618/2024	STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	
	WA/ /	MP		1040/2024
177	D-WA/11620/2024	STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	
	WA/ /	MP		1041/2024
178	D-WA/11618/2024	STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	
	WA/ /	MP		1042/2024
179	D-WA/11620/2024	STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	
	WA/ /	MP		1043/2024
180	D-WA/11624/2024	STATE OF ODISHA	DEBASIS MOHAPATRA,A.S.C	
	WA/ /	MP		1044/2024
181	D-WA/11624/2024	STATE OF ODISHA	DEBASIS MOHAPATRA,A.S.C	
	WA/ /	MP		1045/2024
182	D-WA/11624/2024	STATE OF ODISHA	DEBASIS MOHAPATRA,A.S.C	
	WA/ /	MP		1046/2024
183	D-WA/11639/2024	STATE OF ODISHA	DEBASIS MOHAPATRA,A.S.C	
	WA/ /	MP		1047/2024

184	D-WA/11639/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPATRA,A.S.C	1048/2024
185	D-WA/11639/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPATRA,A.S.C	1049/2024
186	D-WA/11651/2024 WA/ /	RAJKISHORE BARIK MP	PRADEEP KUMAR KHUNTIA	1050/2024
187	D-WA/11650/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	1051/2024
188	D-WA/11650/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	1052/2024
189	D-WA/11650/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	1053/2024
190	D-WA/11648/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPATRA,A.S.C	1054/2024
191	D-WA/11648/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPATRA,A.S.C	1055/2024
192	D-WA/11648/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPATRA,A.S.C	1056/2024
193	D-WA/11687/2024 WA/ /	CHINMAYA BHOI MP	SUKANTA KUMAR NAYAK (2)	1057/2024
194	D-WA/11712/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY,A.G.A	1058/2024
195	D-WA/11712/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY,A.G.A	1059/2024
196	D-WA/11712/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY,A.G.A	1060/2024
197	D-WA/11727/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	1061/2024
198	D-WA/11727/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	1062/2024
199	D-WA/11727/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	1063/2024
200	D-WA/11766/2024 WA/ /	PRAFULLA KUMAR NAYAK MP	SATYANARAYAN MISHRA	1064/2024
201	D-WA/11767/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY,A.G.A	1065/2024
202	D-WA/11767/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY,A.G.A	1066/2024
203	D-WA/11773/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	1067/2024
204	D-WA/11767/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY,A.G.A	1068/2024
205	D-WA/11773/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	1069/2024
206	D-WA/11773/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	1070/2024
207	D-WA/11789/2024 WA/ /	STATE OF ODISHA MP	SANGRAM JENA,A.G.A	1071/2024
208	D-WA/11789/2024 WA/ /	STATE OF ODISHA MP	SANGRAM JENA,A.G.A	1072/2024
209	D-WA/11789/2024 WA/ /	STATE OF ODISHA MP	SANGRAM JENA,A.G.A	1073/2024
210	D-WA/11792/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPATRA, A.S.C.	1074/2024
211	D-WA/11792/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPATRA, A.S.C.	1075/2024
212	D-WA/11792/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPATRA, A.S.C.	1076/2024
213	D-WP(C)/11519/2024 WP(C)/6092/2024	M/S. JAGAT JANANI SERVICES PVT. LTD., MP	<del>KEONJHAR</del> MAHANTA	3858/2024
214	D-WP(C)/11520/2024 WP(C)/6094/2024	M/S. JAGAT JANANI SERVICES PVT. LTD., MP	<del>KEONJHAR</del> MAHANTA	3859/2024
215	D-WP(C)/11521/2024	AMRITA KUMARI	SOUMYAJYOTI BISWAL	

	WP(C)/ /	MP		3860/2024
216	D-WP(C)/40855/2023	KANTI LATA MANDAL @ KANTA	ANUPAM RATH	
	WP(C)/40855/2023	MP		3861/2024
217	D-WP(C)/11537/2024	RAMAKANTA MOHANTY	BIKRAM PRATAP DAS	
	WP(C)/ /	MP		3862/2024
218	D-WP(C)/11542/2024	DEBARCHANA JENA	GOPABANDHU MISRA	
	WP(C)/ /	MP		3863/2024
219	D-WP(C)/15829/2023	BIMALESWAR TRIPATHY	GYANA RANJAN SETHI	
	WP(C)/15829/2023	MP		3864/2024
220	D-WP(C)/11553/2024	DIBAKAR NAIK	AJIT KUMAR TRIPATHY	
	WP(C)/ /	MP		3865/2024
221	D-WP(C)/11555/2024	NILA NAIK	AJIT KUMAR TRIPATHY	
	WP(C)/ /	MP		3866/2024
222	D-WP(C)/11560/2024	RAJESH NAIK	AJIT KUMAR TRIPATHY	
	WP(C)/ /	MP		3867/2024
223	D-WP(C)/31590/2023	SAI SUMAN PANDA	JYOTI PATNAIK	
	WP(C)/31590/2023	MP		3868/2024
224	D-WP(C)/39997/2023	JHARANA ROTH	JYOTI PATNAIK,S.DEBATA,S.K.PATEL	
	WP(C)/39997/2023	MP		3869/2024
225	D-WP(C)/40012/2023	GEETANJALI PATTANAIAK	JYOTI PATNAIK	
	WP(C)/40012/2023	MP		3870/2024
226	D-WP(C)/41367/2023	KUMAR BISWAJIT PRADHAN	JYOTI PATNAIK	
	WP(C)/41367/2023	MP		3871/2024
227	D-WP(C)/31582/2023	ANUPAMA PADHI	JYOTI PATNAIK	
	WP(C)/31582/2023	MP		3872/2024
228	D-WP(C)/11567/2024	MINI NAYAK	RABINDRA KUMAR SAHOO	
	WP(C)/ /	MP		3873/2024
229	D-WP(C)/11572/2024	THE MANAGEMENT OF SAMBALPURI BASTI	RAMONA THAKUR	
	WP(C)/ /	MP		3874/2024
230	D-WP(C)/11573/2024	SANOTSH KUMAR SAHU	TUKUNA KUMAR MISHRA	
	WP(C)/ /	MP		3875/2024
231	D-WP(C)/11575/2024	SMRUTI RANJAN MOHANTY @ SMRUTI RAMMOHANTY	ANUPAM KUMAR DASH	
	WP(C)/ /	MP		3876/2024
232	D-WP(C)/11576/2024	DR. BIBHUTI BHUSAN DAS	RUDRA NARAYAN PARIJA	
	WP(C)/ /	MP		3877/2024
233	D-WP(C)/11580/2024	SANDEEP KUMAR RAY	RAJESWAR HOTA	
	WP(C)/ /	MP		3878/2024
234	D-WP(C)/11582/2024	M/S. SHIVAM CONDEV PVT. LTD., BBSR	ANUP NARAYAN MOHANTY	
	WP(C)/ /	MP		3879/2024
235	D-WP(C)/11583/2024	M/S. GOPALPUR PORTS LTD. GANJAM	RAMESH CHANDRA JENA	
	WP(C)/ /	MP		3880/2024
236	D-WP(C)/10356/2024	RABINDRANATH SAMANTA	ABHIJIT DAS	
	WP(C)/5690/2024	MP		3881/2024
237	D-WP(C)/9843/2024	SAROJINI MISHRA	PRAFULLA CHANDRA ACHARYA	
	WP(C)/5437/2024	MP		3882/2024
238	D-WP(C)/11584/2024	SMRUTI RANJAN BEHERA	SASWATI MOHAPATRA	
	WP(C)/ /	MP		3883/2024
239	D-WP(C)/11585/2024	SANJAY KUMAR SETHY	ARIJEET MISHRA	
	WP(C)/ /	MP		3884/2024
240	D-WP(C)/11587/2024	PRADYUMNA KUMAR DAS	SASWATI MOHAPATRA	
	WP(C)/ /	MP		3885/2024
241	D-WP(C)/21484/2023	PRINCIPAL, BHADRAK LAW COLLEGE	KARUNAKAR JENA	
	WP(C)/21484/2023	MP		3886/2024
242	D-WP(C)/42485/2023	DR. SAMARENDRA MOHAPATRA	DAYANANDA MOHAPATRA	
	WP(C)/42485/2023	MP		3887/2024
243	D-WP(C)/11590/2024	SRIKANTA RATH	SASWATI MOHAPATRA	
	WP(C)/ /	MP		3888/2024
244	D-WP(C)/11588/2024	BALAKRUSHNA BHOI	ARJUNA CHARANA BEHERA	
	WP(C)/ /	MP		3889/2024
245	D-WP(C)/11594/2024	CHITTARANJAN SAHOO	PRAHALLAD SAHU	
	WP(C)/ /	MP		3890/2024
246	D-WP(C)/11595/2024	ASHISH KUMAR CHOUDHURY	SASWATI MOHAPATRA	
	WP(C)/ /	MP		3891/2024



247	D-WP(C)/11596/2024 WP(C)/ /	LALIE SHAW MP	ANUP NARAYAN MOHANTY	3892/2024
248	D-WP(C)/11607/2024 WP(C)/ /	TRINATH BARIK MP	PRASANTA KUMAR MISHRA	3893/2024
249	D-WP(C)/11611/2024 WP(C)/ /	M/S SHARMA BRICKS, SUNDARGARH MP	BISWARANJAN DALAI	3894/2024
250	D-WP(C)/11612/2024 WP(C)/ /	UNITED INDIA INSURANCE CO. LTD., KHURDHA MP	RAMESH CHANDRA SAHOO I	3895/2024
251	D-WP(C)/11470/2024 WP(C)/ /	SUBRATA DAS MP	SUKANTA KUMAR BISWAL	3896/2024
252	D-WP(C)/11612/2024 WP(C)/ /	UNITED INDIA INSURANCE CO. LTD., KHURDHA MP	RAMESH CHANDRA SAHOO I	3897/2024
253	D-WP(C)/11614/2024 WP(C)/ /	CHANDRAKALA BEJ MP	DIGAMBAR SETHI	3898/2024
254	D-WP(C)/11616/2024 WP(C)/ /	SITARAM BARIK MP	PRABODHA CHANDRA NAYAK	3899/2024
255	D-WP(C)/11619/2024 WP(C)/ /	M/S SAHOO FOODS AND BEVERAGE, SUNDARGARH MP	MADHULAL AGARWAL	3900/2024
256	D-WP(C)/40702/2023 WP(C)/40702/2023	NAMITA SWAIN MP	AVIJIT PATNAIK	3901/2024
257	D-WP(C)/11629/2024 WP(C)/ /	DEBENDRANATH PAIK MP	BISWABIHARI MOHANTY	3902/2024
258	D-WP(C)/38763/2023 WP(C)/38763/2023	BIMBADHAR JENA MP		3903/2024
259	D-WP(C)/11637/2024 WP(C)/ /	M/S. SAMBALPURI BASTRALAYA HANDLOMERS SOCIETY LTD., KHORDHA MP	DEBENDRANATH PAIK	3904/2024
260	D-WP(C)/11638/2024 WP(C)/ /	SUNIL KUMAR DEBATA MP	ANUP KUMAR BOSE	3905/2024
261	D-WP(C)/11644/2024 WP(C)/ /	M/S. RORTUNE GROUP, BHADRAK MP	ANUP NARAYAN MOHANTY	3906/2024
262	D-WP(C)/11652/2024 WP(C)/ /	ASHOK KUMAR RATH MP	TUSAR KUMAR MISHRA	3907/2024
263	D-WP(C)/11652/2024 WP(C)/ /	ASHOK KUMAR RATH MP	TUSAR KUMAR MISHRA	3908/2024
264	D-WP(C)/34195/2023 WP(C)/34195/2023	DHADESWAR SAHOO MP	DEEPANKAR VARADWAJ	3909/2024
265	D-WP(C)/11656/2024 WP(C)/ /	MANMATH PATI MP	MANMAYA KUMAR DASH	3910/2024
266	D-WP(C)/6997/2021 WP(C)/6997/2021	SHYAM SUNDAR DAS MP	ASHOK PATTANAIK	3911/2024
267	D-WP(C)/7803/2024 WP(C)/4359/2024	SNIGDHARANI SUNA MP		3912/2024
268	D-WP(C)/11675/2024 WP(C)/ /	DAMO KHANDPAN MP	AGNIHOTRA SAHU	3913/2024
269	D-WP(C)/11681/2024 WP(C)/ /	SUNIL KUMAR MOHANTY MP	NIHAL RATH	3914/2024
270	D-WP(C)/11689/2024 WP(C)/ /	PABITRA KUMAR BEHERA MP	SUSANTA DASH	3915/2024
271	D-WP(C)/11691/2024 WP(C)/6087/2024	BIRANCHI NARAYAN SINGH MP	SUKANTA KUMAR DALAI	3916/2024
272	D-WP(C)/11693/2024 WP(C)/ /	DULLAVA CHANDRA BAL MP	PRASANTA KUMAR SATAPATHY	3917/2024
273	D-WP(C)/11680/2024 WP(C)/ /	M/S. RASHMI RANJAN MOHANTY MP	KSHIROD KUMAR SAHOO	3918/2024
274	D-WP(C)/11702/2024 WP(C)/ /	JIGNYAS KUMAR PATEL MP	ASHOK KUMAR PANIGRAHI	3919/2024
275	D-WP(C)/11707/2024 WP(C)/ /	BIRANCHI MEHER MP	BUDHIRAM DAS	3920/2024
276	D-WP(C)/7513/2024 WP(C)/3713/2024	SUBHASHMITA NATH MP		3921/2024
277	D-WP(C)/8199/2022 WP(C)/8199/2022	SWAGAT LENKA MP	DWARIKA PRASAD MOHANTY	3922/2024
278	D-WP(C)/11714/2024	PRAFULLA KUMAR MOHAPATRA	PRABODHA CHANDRA NAYAK	

	WP(C)/ /	MP		3923/2024
279	D-WP(C)/11719/2024	BOUDH DISTILLERY PVT. LTD. TITRIKATAMITABH MISHRA		
	WP(C)/ /	MP		3924/2024
280	D-WP(C)/11720/2024	M/S PRIVATE BUS OWNERS ASSOCIATIONSUBHAKUMAR SARANGI		
	WP(C)/ /	MP		3925/2024
281	D-WP(C)/11723/2024	BOUDH DISTILLERY PVT. LTD. BOUDH AMITABH MISHRA		
	WP(C)/ /	MP		3926/2024
282	D-WP(C)/22764/2019	M/S.MAHASHAKTI ENERGY LTD		
	WP(C)/22764/2019	MP		3927/2024
283	D-WP(C)/11730/2024	BOUDH DISTILLERY PVT. LTD. BOUDH AMITABH MISHRA		
	WP(C)/ /	MP		3928/2024
284	D-WP(C)/11738/2024	GANGA NARAYAN PARHI SUBHRANSU BHUSAN MOHANTY		
	WP(C)/ /	MP		3929/2024
285	D-WP(C)/11736/2024	BOUDH DISTILLERY PVT. LTD., TITRIKATAMITABH MISHRA		
	WP(C)/ /	MP		3930/2024
286	D-WP(C)/11743/2024	SANDHYARANI LENKA RAMESH CHANDRA SWAIN		
	WP(C)/ /	MP		3931/2024
287	D-WP(C)/11744/2024	BOUDH DISTILLERY PVT. LTD., TITRIKATAMITABH MISHRA		
	WP(C)/ /	MP		3932/2024
288	D-WP(C)/11743/2024	SANDHYARANI LENKA RAMESH CHANDRA SWAIN		
	WP(C)/ /	MP		3933/2024
289	D-WP(C)/11750/2024	DEBASMITA BARIK KUNAL KUMAR SWAIN		
	WP(C)/ /	MP		3934/2024
290	D-WP(C)/11752/2024	ARATI MANJARI BISWAL JITENDRA KUMAR MISHRA (2)		
	WP(C)/ /	MP		3935/2024
291	D-WP(C)/11756/2024	NAREN KUMAR PANDA PRADEEP KUMAR MAHAPATRA		
	WP(C)/ /	MP		3936/2024
292	D-WP(C)/11755/2024	BOUDH DISTILLERY PVT. LTD., TITRIKATAMITABH MISHRA		
	WP(C)/ /	MP		3937/2024
293	D-WP(C)/33087/2023	RABINDRA KUMAR MAHAKUD		
	WP(C)/33087/2023	MP		3938/2024
294	D-WP(C)/6460/2024	PURNIMA PRIYADARSHINI		
	WP(C)/4854/2024	MP		3939/2024
295	D-WP(C)/11762/2024	AMITA AGRAWAL KOUSIK ANANDA GURU		
	WP(C)/ /	MP		3940/2024
296	D-WP(C)/11768/2024	APARTI BEHERA RAM CHANDRA JENA		
	WP(C)/ /	MP		3941/2024
297	D-WP(C)/11777/2024	SUGYNANI PANIGRAHI OM PRAKASH SAHU		
	WP(C)/ /	MP		3942/2024
298	D-WP(C)/4523/2024	CHIEF MANAGER, ASSETS RECOVERY MANAGEMENT BRANCH, CANARA BANK, CTC		
	WP(C)/3005/2024	MP		3943/2024
299	D-WP(C)/4523/2024	CHIEF MANAGER, ASSETS RECOVERY MANAGEMENT BRANCH, CANARA BANK, CTC		
	WP(C)/3005/2024	MP		3944/2024
300	D-WP(C)/11787/2024	ALOK MALIK CHANDRAKANTA PRADHAN		
	WP(C)/ /	MP		3945/2024
301	D-WP(C)/11791/2024	MRUTYUNJAYA MEHER PREETAM MISHRA		
	WP(C)/ /	MP		3946/2024
302	D-WP(C)/11795/2024	SAMBIT KUMAR SAHOO BASUDEV PUJARI		
	WP(C)/ /	MP		3947/2024